

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/12613/2026	KARAN VERMA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	//0 () //	
2	D-BLAPL/12617/2026	SACHIN RAJAK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	JONK /97 /2026 () //	
3	D-BLAPL/12623/2026	HARMAS NAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /31 /2026 () //	
4	D-BLAPL/12624/2026	GYANARANJAN LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /71 /2025 () //	
5	D-BLAPL/12625/2026	AKASH SETHI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /5 /2015 () //	AOD20240000364C202600123
6	D-BLAPL/12626/2026	HARISHANKAR BARIK VS STATE OF ODISHA	GURU PRASAD BEHERA VS	SAHADEV KHUNTA /227 /2025 () //	AOR20220000925C202600026
7	D-BLAPL/12627/2026	REKKA PATTNAIK VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600079
8	D-BLAPL/12629/2026	BABUNA @ TRILOCHAN PRUSTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MAHANGA /113 /2026 () //	
9	D-BLAPL/12630/2026	SUBRAT ROUT VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /107 /2025 () //	AOR20220001736C202600080
10	D-BLAPL/12631/2026	TINKU MAHANTA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /107 /2025 () //	AOR20220001736C202600078
11	D-BLAPL/12632/2026	DIBKAR SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /242 /2026 () //	AOR20220001736C202600076

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/12633/2026	NIRANJAN PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /299 /2022) //	AOD20240000364C202600122
13	D-BLAPL/12634/2026	MUNA SETHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /107 /2025) //	AOR20220001736C202600077
14	D-BLAPL/12639/2026	ARJUN CHOUHAN VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0) //	
15	D-BLAPL/12641/2026	BIRANCHI NAYAK VS STATE OF ODISHA	BIRAJA KANTA MAHAPATRA VS	SARANAKUL /67 /2023) //	
16	D-BLAPL/12643/2026	MOHANLAL BEHERA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BADMAL /127 /2026) //	
17	D-BLAPL/12644/2026	RATNAKAR BEHERA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	KHURDA MODEL /196 /2026) //	
18	D-BLAPL/12645/2026	GHASI HARIJAN VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /57 /2026) //	
19	D-BLAPL/12647/2026	MONALISA BEHERA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	JHARSUGUDA /118 /2026) //	
20	D-BLAPL/12648/2026	RAMESH BOIPARI @ BAPARI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	LAXMIPUR /45 /2023) //	
21	D-BLAPL/12651/2026	N. DHANAJNAYA REDDY @ DHANU VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	DHARAKOT PS /383 /2025) //	AOR20220001207C202600027
22	D-BLAPL/12657/2026	BABLU KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BINIKA /179 /2025) //	
23	D-BLAPL/12658/2026	HIMANSHU BADEL @ HIMANSHU	JUGALA KISHORE PANDA	DUNGURIPALI /189 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/12660/2026	KARTIKESWAR DAKUA	JUGALA KISHORE PANDA	PATTAPUR (DIGAPAHANDI) /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/12662/2026	PADU @ PADU HANTAL	JUGALA KISHORE PANDA	CHITRAKONDA /71 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/12663/2026	BASANTA KUMAR NAHAK	AMITAV TRIPATHY	PURUNAKATAK /61 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/12665/2026	SUKUMAR KUDAR @ PODAR	RAJIB LOCHAN PATNAIK	ORKEL /96 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/12667/2026	NIROJ THATOI	ARIJEET MISHRA	AUL /232 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/12669/2026	RUPESH RANA	JUGALA KISHORE PANDA	SONEPUR /285 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/12672/2026	CHINTAMANI MEHER	ANKANN PANDA	CYBER CRIME AND ECONOMIC OFFENCES, AND 2024 AND 19 DEC 2025 600006	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/12674/2026	BIKASHA MALICK @ BIKASH MALLICK	SURYAKANTA DWIBEDI	BALLIGUDA /407 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/12675/2026	DILLIP KANHAR	SURYAKANTA DWIBEDI	TIKABALI /197 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/12679/2026	SATRUGHAN SUNA	SURYAKANTA DWIBEDI	KHAPRAKHOL /56 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/12681/2026	AKASH BAG	SIDDHARTH GOUTAM DAS	KANTABANJI /96 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/12685/2026	STATE OF ODISHA SIPUN @ KISHAN BARIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /213 /2026 ()	
36	D-BLAPL/12689/2026	STATE OF ODISHA SILU @ PURNANANDA SAHOON @ SAHOO VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /213 /2026 ()	
37	D-BLAPL/12694/2026	STATE OF ODISHA SURESH SINGH VS	JAYADEBA BEHERA VS	// KHAJURIPADA /60 /2026 ()	AOD20240000366C202600063
38	D-BLAPL/12698/2026	STATE OF ODISHA PRADEEPTA GOUDA @ PRADEEP GOUDA @ GUGUN VS	POORNIMA SAHOO VS	// BEGUNIAPADA /149 /2026 ()	
39	D-BLAPL/12699/2026	STATE OF ODISHA HIMANCHAL MALLIK VS	SARAT KUMAR JENA VS	// KANTAMAL /95 /2026 ()	
40	D-BLAPL/12700/2026	STATE OF ODISHA SHYAMSUNDAR DALEI VS	SARAT KUMAR JENA VS	// BARGARH RURAL /29 /2026 ()	
41	D-BLAPL/12702/2026	STATE OF ODISHA RAHUL KUMAR MISHRA VS	SANJUKTA MUNDA VS	// // ()	AOR20220002621C202600017
42	D-BLAPL/12703/2026	STATE OF ODISHA DILIP KUMAR GOUDA @ GAUDA VS	BISWAMBAR MOHANTY VS	// BALLIGUDA /104 /2025 ()	
43	D-BLAPL/12705/2026	STATE OF ODISHA BIBEKANANDA BASTIA VS	SATYA RANJAN MULIA VS	// JAGATPUR /171 /2026 ()	
44	D-BLAPL/12707/2026	STATE OF ODISHA AMIT BEHERA VS	AMULYA RATNA PANDA VS	// //0 ()	
45	D-BLAPL/12708/2026	STATE OF ODISHA ABHAYA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// KHAJURIPADA /96 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/12709/2026	MITHUN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ / 0 () //	
47	D-BLAPL/12711/2026	CHANDRA SEKHAR BALIARSINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAMUNIGAM /26 /2026 () //	
48	D-BLAPL/12712/2026	RAMESH DAS @ SASI @ SANCHIDI VS STATE OF ODISHA	RAMAKANTA PANDA VS	BALASORE SADAR /37 /2026 () //	AOD20240000348C202600011
49	D-BLAPL/12714/2026	SUJIT PRADHAN @ LIPU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /543 /2025 () //	
50	D-BLAPL/12715/2026	BIBHUTI BHUSAN SUNDARAY @ KALU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /543 /2025 () //	
51	D-BLAPL/12718/2026	CHAITAN HARIJAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	UMERKOTE /57 /2026 () //	
52	D-BLAPL/12722/2026	IRSHAD HUSSAIN VS STATE OF ODISHA	LAXMIPRIYA BEHERA VS	/ / 0 () //	
53	D-BLAPL/12723/2026	HEMANTA KISHAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /130 /2019 () //	
54	D-BLAPL/12728/2026	NARAYAN SAHOO VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	PANIKOILI /400 /2025 () //	
55	D-BLAPL/12730/2026	MANAS RANJAN MOHANTY @ MILU VS STATE OF ODISHA	DEBARAJ BEHERA VS	GOP /115 /2026 () //	
56	D-BLAPL/12732/2026	JITENDRA KUMAR JENA @ JITU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /83 /2018 () //	
57	D-BLAPL/12733/2026	LILU KUSULIA @ KAUSALYA	SIDHARTHA SANKAR RAY (2)	TUMUDIBANDHA /125 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/12734/2026	PRADIP PARIDA @ PRADEEP PARIDA	JYOTIRMAYA SAHOO	DHARAKOT PS /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/12737/2026	JITENDRA SWAIN	SARAT KUMAR JENA	BOUDH /39 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/12739/2026	PRASANTA NAYAK @ PODA MASTER	HEMANTA KUMAR TRIPATHY	TIGIRIA /76 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/12741/2026	RAJU RANA	SARAT KUMAR JENA	KANTABANJI /288 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/12743/2026	KAPILA @ ANIMESH MARTHA	TARA PRASAD MOHAPATRA	KANAS /68 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/12744/2026	NAGESH KHILLA	JUGALA KISHORE PANDA	CHITRAKONDA /71 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/12745/2026	DILIP KUMAR MALLICK @ MALIK	GOURI MOHAN RATH	ANGUL TOWN /1182 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/12747/2026	NIRU @ PADMANAVA BALIARSINGH	TARA PRASAD MOHAPATRA	JODAPADAR /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/12752/2026	SANJIB @ SANJIBA BIRA	SANJIB KUMAR BHANJADEO	ADVA /145 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/12753/2026	SANATAN DALAI	BISWAJIT MOHANTY	RAMBHA (KHALLIKOTE) /725 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/12755/2026	SHASAN PANI	AMULYA RATNA PANDA	R.UDAYAGIRI /28 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/12757/2026	STATE OF ODISHA MANGULU @ MANGALA PUJARI VS	SURYAKANTA DASH VS	// JEYPORE MAHILA /148 /2025 ()	
70	D-BLAPL/12758/2026	STATE OF ODISHA AJIT KUMAR SETHI @ BALIA VS	SIDDHARTH GOUTAM DAS VS	// DIGAPAHANDI /126 /2026 ()	
71	D-BLAPL/12760/2026	STATE OF ODISHA SHIB @ SIBA @ SHIV NAYAK VS	ARIJEET MISHRA VS	// JEYPORE TOWN /80 /2026 ()	
72	D-BLAPL/12761/2026	STATE OF ODISHA PRAKASH PRADHAN VS	AMITAV TRIPATHY VS	// BOUDH /71 /2024 ()	
73	D-BLAPL/12763/2026	STATE OF ODISHA PRASANTA PRADHAN VS	AMITAV TRIPATHY VS	// BOUDH /71 /2024 ()	
74	D-BLAPL/12764/2026	STATE OF ODISHA LIPU @ DHARMANANDA MALLICK VS	ARIJEET MISHRA VS	// ANGUL TOWN /1182 /2025 ()	
75	D-BLAPL/12766/2026	STATE OF ODISHA AJIT KUMAR BEHERA VS	ABHIJIT DAS VS	// SAMBALPUR SADAR /364 /2025 ()	
76	D-BLAPL/12769/2026	STATE OF ODISHA HAPPY @ MANAS RANJAN MALLICK VS	ARIJEET MISHRA VS	// ANGUL TOWN /1182 /2025 ()	
77	D-BLAPL/12770/2026	STATE OF ODISHA NIPU @ LIPU CHARAN DAS VS	DEEPAK DAS VS	// CHANDABALI /72 /2026 ()	
78	D-BLAPL/12773/2026	STATE OF ODISHA GOPAL KRUSHNA MIRIG VS	BYOMOKESH SAHOO VS	// GOVINDPUR /42 /2026 ()	
79	D-BLAPL/12775/2026	STATE OF ODISHA MD. FIRDOSH @ PAPU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// PATTAMUNDAI MODEL /103 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/12778/2026	PITABAS SAHU VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BAREIPALI /195 /2025 () //	
81	D-BLAPL/12780/2026	LAXMAN NAYAK VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /393 /2025 () //	
82	D-BLAPL/12782/2026	GOUTAM NAG VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BHEDEN /63 /2026 () //	AOD20240000391C202600032
83	D-BLAPL/12788/2026	KRISHNA SETHI @ SETHY @ KIRAN VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /416 /2024 () //	
84	D-BLAPL/12789/2026	SUBASH CHANDRA PANI @ AMULYA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH RURAL /29 /2026 () //	
85	D-BLAPL/12791/2026	GANGADHAR KANHAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	KANTAMAL /95 /2026 () //	
86	D-BLAPL/12793/2026	KAILASH CHANDRA DAS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	TIKABALI /72 /2026 () //	
87	D-BLAPL/12794/2026	DEEPAK BARIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	KODALA /138 /2026 () //	
88	D-BLAPL/12795/2026	BUDDHADEB BISWAL @ CHIAN VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BIJEPUR /260 /2025 () //	
89	D-BLAPL/12797/2026	SOUJIT KUMAR PRUSTY @ KABULA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	BADAMBADI /262 /2025 () //	
90	D-BLAPL/12798/2026	NIRA BEHERA @ NIRANJAN BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /54 /2026 () //	AOD20220004020C202600011
91	D-BLAPL/12799/2026	PREM @ MAJHIA TUDU	ABHAYA KUMAR PARIDA	TIRING /3 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/12803/2026	RUPESH MUKHI	BHARAT BHUSAN ROUSTRAY	SOHELLA /65 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/12804/2026	DIPU KISAN	BHARAT BHUSAN ROUSTRAY	PALLAHARA /48 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/12806/2026	SASHMITA BEHERA	SATYA RANJAN MULIA	BARGARH /48 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/12811/2026	PRATAP NAYAK	BIPIN KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/12812/2026	SANIA KERKETTA	BIKASH KUMAR DASH	KOIDA /231 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/12817/2026	DHONDIRAM GAIKWAD	JUDHISTHIR SAHOO	//	AOD20220003315C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/12818/2026	KISHAN NAYAK	JUDHISTHIR SAHOO	BAIDYANATHPUR /164 /2025	AOD20220003315C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CMAPL/19492/2026	Smt Panchali Nayak	Suryakanta Palai	//	AOR20220004106C202600045
		VS	VS	()	
		Union Bank Of India		//	
100	D-CMP/19367/2026	CHARU CHANDRA SINGH MOHAPATRA	SANJAY KUMAR PARIDA	//	
		VS	VS	()	
		NAKPHUDI BADU		//	
101	D-CMP/19371/2026	BIDULATA PANDA @ RAJALAXMI DASH	SOUGAT DASH	//	AOD20240000012C202600121
		VS	VS	()	
		SMRUTI RANJAN PANDA		//	
102	D-CMP/19372/2026	DHANESWAR BEHERA	GAJENDRANATH ROUT	//	AOR20220004106C202600041
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CMP/19374/2026	SABITRI MOHANTY SASMITA GIRI VS DEBENDRA GIRI	ARUN KUMAR BEHERA VS	// // ()	AOR20220003422C202600043
104	D-CMP/19452/2026	DIBYASINGH JENA VS FAKIR PATRA @ JENA	DEEPALI MAHAPATRA VS	// // ()	
105	D-CMP/19457/2026	K NARASINGHA PATRO ALIAS NARASINGH VS JAMBHU PATRO	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202600098
106	D-CMP/19463/2026	Balakrushna Kar VS Nalini Prava Kar alias Nalini Kumari Kar	Suryakanta Palai VS	// // ()	AOR20220004106C202600044
107	D-CMP/19518/2026	SASHIKANTA PANDA VS BASANTA KUMAR SENAPATY	HRUDANANDA MOHAPATRA VS	// // ()	
108	D-CMP/19521/2026	SUSHANTA DAS VS LAXMIMANI BARIK	VIVEKANANDA JENA VS	// // ()	
109	D-CMP/19525/2026	KRUPASINDHU DAS VS DAMBARUDHAR DAS	SUKANTA KUMAR NAYAK VS	// // ()	
110	D-CMP/19528/2026	SUDHANSHU KUMAR RAY VS CHITTARANJAN NAYAK	SAIBRATA RATH VS	// // ()	
111	D-CMP/19582/2026	KAMINIRANJAN TANTY VS STATE OF ODISHA	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202600030
112	D-CONTC/19240/2026 CONTC/2455/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS ACCOUNTANT GENERAL (A AND E), ODISHA, BHUBANESWAR	CUTTACK VS	// // ()	
113	D-CONTC/19243/2026 CONTC/2447/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	CUTTACK VS	// // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/19244/2026 CONTC/2453/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CONTROLLER OF ACCOUNTS,ODISHA,BHUBANESWAR	TITLAGARH VS ADV	// () //	
115	D-CONTC/19246/2026	RUPA TANDI @ RUPADHAR TANDI VS GIRISH CHANDRA DHARUA, SUB REGISTRAR, TITLAGARH	ADV VS	// () //	AOD20240000821C202600011
116	D-CONTC/19247/2026 CONTC/2462/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	TITLAGARH VS ADV	// () //	
117	D-CONTC/19248/2026	AGE TANDI VS GIRISH CHANDRA DHARUA, SUB REGISTRAR TITLAGARH	ADV VS	// () //	AOD20240000821C202600012
118	D-CONTC/19249/2026 CONTC/2448/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPT. BHUBANESWAR	TITLAGARH VS ADV	// () //	
119	D-CONTC/19250/2026 CONTC/2475/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	TITLAGARH VS ADV	// () //	
120	D-CONTC/19251/2026 CONTC/2451/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	TITLAGARH VS ADV	// () //	
121	D-CONTC/19252/2026 CONTC/2450/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	TITLAGARH VS ADV	// () //	
122	D-CONTC/19253/2026 CONTC/2474/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECFRETRY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT., BHUBANESWAR	TITLAGARH VS ADV	// () //	
123	D-CONTC/19255/2026 CONTC/2458/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT	TITLAGARH VS ADV	// () //	
124	D-CONTC/19256/2026 CONTC/2452/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR OF TREASURIES AND INSPECTION, ODISHA, BHUBANESWAR	TITLAGARH VS ADV	// () //	
125	D-CONTC/19257/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	TITLAGARH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	CONTC/2454/2026	VS	VS	()	
126	D-CONTC/19258/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	//	
	CONTC/2456/2026	VS	VS	()	
127	D-CONTC/19259/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	//	
	CONTC/2460/2026	VS	VS	()	
128	D-CONTC/19260/2026	PRINCIPAL SECRETARY TO GOVT. , ODISHA, FINANCE DEPT., BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	//	
	CONTC/2463/2026	VS	VS	()	
129	D-CONTC/19261/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	//	
	CONTC/2449/2026	VS	VS	()	
130	D-CONTC/19264/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	//	
	CONTC/2459/2026	VS	VS	()	
131	D-CONTC/19265/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	//	
	CONTC/2466/2026	VS	VS	()	
132	D-CONTC/19266/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	//	
	CONTC/2469/2026	VS	VS	()	
133	D-CONTC/19267/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	//	
	CONTC/2464/2026	VS	VS	()	
134	D-CONTC/19269/2026	PRINCIPAL SECRETARY TO GOVT., ODISHA, FINANCE DEPT., BHUBANESWAR	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK	//	
	CONTC/2468/2026	VS	VS	()	
135	D-CONTC/19271/2026	PRINCIPAL SECRETARY TO GOVT., ODISHA, FINANCE DEPT., BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	//	
	CONTC/2472/2026	VS	VS	()	
136	D-CONTC/19272/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPT., BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	//	
	CONTC/2457/2026	VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/19274/2026 CONTC/2461/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	VS	// 0	
138	D-CONTC/19277/2026 CONTC/2473/2026	CONTROLLER OF ACCOUNTS, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	VS	// 0	
139	D-CONTC/19285/2026 CONTC/2471/2026	PRINCIPAL SECRETARY TO GOVT, ODISHA, FINANCE DEPT., BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	VS	// 0	
140	D-CONTC/19286/2026 CONTC/2467/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	VS	// 0	
141	D-CONTC/19297/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR DR.BISWAJEET GHOSE VS	SAROJA KANTA SAMAL VS	// 0	
142	D-CONTC/19302/2026	DR.N.TIRUMALA NAYAK, I.A.S SOMANATH BISOI VS	ADV. VS	// 0	
143	D-CONTC/19306/2026	DR.N.TIRUMALA NAIK, IAS MENAKA MISHRA VS	JYOTI PATNAIK VS	// 0	
144	D-CONTC/19310/2026	CHINMAYA DAS, TAHASILDAR, KANIHA UMAKANTA RATH VS	ADV. VS	// 0	
145	D-CONTC/19314/2026	EISWARIYA RATNA MOHANTY, C.E.O. CUM SEC., KORAPUR CENTRAL COOP. BANK LTD., KORAPUT DR. SWAYAMBHU KALYAN MISHRA VS	ADV. VS	// 0	
146	D-CONTC/19316/2026	ARVIND AGRAWAL, IAS SARASWATI MAHANAND VS	TRILOCHAN NANDA VS	// 0	
147	D-CONTC/19318/2026	USHA PADHEE, IAS JAYASHREE DAS VS	ADV. VS	// 0	
		DR.N.THIRUMALA NAIK, I.A.S		//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/19319/2026	PURNIMA SWAIN VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// ()	
149	D-CONTC/19323/2026	RAKESH KUMAR BEHERA VS USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS	// ()	
150	D-CONTC/19325/2026	BIKRAM KISHORE SAHOO VS USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS	// ()	
151	D-CONTC/19330/2026	BRAJARAJ PADHAN VS USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS	// ()	
152	D-CONTC/19332/2026	GANESH MAHAKHUDA VS USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS	// ()	
153	D-CONTC/19335/2026	PABITRA JENA VS NITESH KUMAR MOHANTY,ZONAL MANAGER, UCO BANK, ZONAL OFFICE, BALASORE	ADV. VS	// ()	
154	D-CONTC/19338/2026	SANGRAM SWAIN VS USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS	// ()	
155	D-CONTC/19340/2026	PARAMESWARA BHOI VS USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS	// ()	
156	D-CONTC/19341/2026	BABULAL MISTRY VS USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS	// ()	
157	D-CONTC/19343/2026	OMPRAKASH BERIHA VS USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS	// ()	
158	D-CONTC/19363/2026	PANKAJINI SAHU VS BHASKAR JYOTI SARMA, IAS	ADV. VS	// ()	
159	D-CONTC/19376/2026	RAMA TIRA @ RAMA HO	SOUGAT DASH	//	AOD20240000012C202600122

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-CONTC/19378/2026	ARCHANA GOUDA, THE SUB REGISTRAR KHANDAGIRI NRUSINGHA @ NRUSINHA SAHOO	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600047
		VS	VS	()	
161	D-CONTC/19384/2026	YOGESH BAHADUR KHURANIA, DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK PRADIPTA KUMAR SAHOO	SURYANSHI SRIVATAVA	//	
		VS	VS	()	
162	D-CONTC/19398/2026	BIJAY KUMAR SETHI,TAHASILDAR,BOLAGARH,KHURDA RAJESH KUMAR PANDA	ADV.	//	
		VS	VS	()	
163	D-CONTC/19407/2026	MRITYUNJAY TRIPATHY,TAHASILDAR PIPILI, PURI KABISURYA BALABANTARAY	ADV.	//	
		VS	VS	()	
164	D-CONTC/19410/2026	MRUTYUNJAYA TRIPATHY, OAS,TAHASILDAR, PIPILI RANJIT KUMAR MOHANTY	JYOTI RANJAN DEO	//	AOR20220002834C202600015
		VS	VS	()	
165	D-CONTC/19411/2026	JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR NAROTTAM RATH	JYOTI RANJAN DEO	//	AOR20220002834C202600016
		VS	VS	()	
166	D-CONTC/19423/2026	JAYANT KUMAR JAYASINGH, TAHASILDAR BHUBANESWAR DUSMANTA NARAYAN ACHARYA	ADV.	//	
		VS	VS	()	
167	D-CONTC/19438/2026	DR MRINALINI DARSWAL, WCD DEPT. GOVT OF ODISHA RABINARAYAN MISHRA	ADV.	//	
		VS	VS	()	
168	D-CONTC/19443/2026	ARAVIND AGRAWAL, I.A.S SUMATI SAHU	ADV.	//	
		VS	VS	()	
169	D-CONTC/19465/2026	YOGESH BAHADUR KHURANIA, D.G. OF POLICE ODISHA HARISCHANDRA BHARATI	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600121
		VS	VS	()	
170	D-CONTC/19502/2026	DR ROSALIN BEHERA, OAS DEBENDRA NATH MALIK	ADV.	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CONTC/19524/2026	DR.N.THIRUMALA NAIK, I.A.S M/S. MAA TARA TARINI NUT AND BOLT STORE, GAMMAM	VS	//	//
172	D-CONTC/19531/2026	SMARANIKA PANIGRAHI, DIVISIONAL HEAD, IDCO, BERHAMPUR BASANTI HEMBRAM	VS ADV.	//	//
173	D-CONTC/19536/2026	DR. MRINALINI DARSWAL, I.A.S. BISWAMBHAR SAHU	VS ADV.	//	//
174	D-CONTC/19540/2026	DR. NOONSAVATH THIRUMALA NAIK, I.A.S. RAMA CHANDRA SAHOO	VS ADV.	//	//
175	D-CONTC/19548/2026	DR. NOONSAVATH THIRUMALA NAIK, I.A.S. SUSAMA SAHU	VS ADV.	//	//
176	D-CONTC/19553/2026	KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION DEPT., BBSR SWARNA PRAVA SAHOO	VS ADV.	//	//
177	D-CONTC/19563/2026	ABILASH G., I.P.S. SUSHANTA KUMAR MOHANTY	VS ADV.	//	//
178	D-CONTC/19569/2026	TILOTAMA PRADHAN, CHIEF MANAGER, BANK OF BARODA, CUTTACK INDRAMANI BISWAL	VS PRABIN DAS	//	//
179	D-CONTC/19580/2026	KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK HADIBANDHU MULIA	VS PRABIN DAS	//	//
180	D-CONTC/19584/2026	KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK MAHESWAR PAGAL	VS PRABIN DAS	//	//
181	D-CONTC/19588/2026	KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK SUBASH CHANDRA NAYAK	VS PRABIN DAS	//	//
		KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	VS	//	//

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLA/12691/2026	BENUDHAR KHILAR VS STATE OF ODISHA	MANORANJAN KHATUA VS	NUAGAON /12 /2022 () //	
183	D-CRLA/12695/2026	UPENDRA KUMAR BEHERA VS STATE OF ODISHA	SUSAMARANI SAHOO VS	NAYAKOT /12 /2022 () //	
184	D-CRLA/12724/2026	JAJATI MAHANTA @ JITU VS STATE OF ODISHA	ASISH KUMAR RAY VS	CHAMPUA /345 /2025 () //	AOD20230000467C202600026
185	D-CRLA/12746/2026	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	BOUDH /97 /2026 () //	
186	D-CRLA/12754/2026	DR. PARAMESWAR SINGH VS STATE OF ODISHA	PRASANT KISHORE RAY VS	BARIPADA TOWN /360 /2020 () //	
187	D-CRLA/12772/2026	BABULA MOHANTA VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	BETNOTI /134 /2026 () //	
188	D-CRLA/12805/2026	PINKU PANIGRAHI @ SIBA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /114 /2026 () //	
189	D-CRLA/12813/2026	KAILASH ROUT VS STATE OF ODISHA	ANITARANI PANDA VS	KUAKHIA /412 /2024 () //	
190	D-CRLMA/12664/2026	SURYAKANTI NAYAK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	CHAULIAGANJA /202 /2025 () //	
191	D-CRLMA/12751/2026	SOUMYA RANJAN SAMANTARAY VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 () //	
192	D-CRLMC/12636/2026	SUSHAMA KUJUR VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	TALSARA /62 /2021 () //	
193	D-CRLMC/12642/2026	BAISHALI PATNAIK	ASHIS KUMAR MISHRA	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/12646/2026	BABLI NAG @ SAROJ KUMAR NAG @ SAROJ NAG	UMAKANTA BARIK	SECTOR-3 /2 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/12653/2026	MOSESO BIRA	BIBHU PRASAD CHHUALSINGH	MOHANA /59 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/12656/2026	MANGDU JANI	DEVASHIS PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/12659/2026	PRASANNA KUMAR PANDA	BITAS KUMAR SWAIN	/ /0	
		VS	VS	()	
		MANAS RANJAN BISWAL		//	
198	D-CRLMC/12668/2026	TUKUNA SAHU	DEBASHIS NANDA	CAPITAL P.S. /781 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/12688/2026	RAJENDRA BARIK	ADYASIDHI MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/12696/2026	UMESH CHANDRA PADHI	TAPAN MISHRA	CHANDRASEKHARPUR /131 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/12710/2026	PRASAD SAHU @ PRSANT SAHU @ AGHARI SAHU	JYOTIRMAYA SAHOO	KHALLIKOTE /272 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/12713/2026	PRASANTA KUMAR NAYAK	KABIR KUMAR JENA	BALASORE VIGILANCE /4 /2011	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
203	D-CRLMC/12717/2026	AJIT KUMAR PATTNAIK	KABIR KUMAR JENA	BALASORE VIGILANCE /4 /2011	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
204	D-CRLMC/12719/2026	SACHIDANANDA BHOI	AMLAN SHAKTI PAUL	SPECIAL CRIME UNIT /8 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMC/12720/2026	STATE OF ODISHA ARCHANA BADHAN VS	PRASANNA KUMAR MISHRA VS	// JHARSUGUDA /607 /2024 ()	AOD2026000093C202600037
206	D-CRLMC/12731/2026	STATE OF ODISHA KISHORE KUMAR DASH VS	SATYA RANJAN MULIA VS	// //0 ()	
207	D-CRLMC/12742/2026	STATE OF ODISHA SPACE INNOVATION SYSTEMS PRIVATE LIMITED, VS	PRASANNA KUMAR NAYAK VS	// //0 ()	
208	D-CRLMC/12774/2026	STATE OF ODISHA M/S. TATA CONSULTING ENGINEERS LTD., (TCE) VS	ASHOK KUMAR BEHERA VS	// //0 ()	
209	D-CRLMC/12781/2026	STATE OF ODISHA SURAJ KUMAR PRAJAPATI VS	NITYANANDA MOHAPATRA VS	// //0 ()	
210	D-CRLMC/12783/2026	STATE OF ODISHA PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS	PRABHAKAR SABAT VS	// MALKANGIRI /381 /2024 ()	AOD20260000172C202600012
211	D-CRLMC/12784/2026	STATE OF ODISHA DHIRENDRA SAHU VS	PRASHANTA KUMAR NAYAK VS	// MANCHESWAR P.S. /321 /2022 ()	AOD20240000333C202600026
212	D-CRLMC/12790/2026	STATE OF ODISHA BHAGU @ BHAGABAN MISHRA VS	TARA PRASAD MOHAPATRA VS	// KUMBHARAPARA /55 /2016 ()	
213	D-CRLMC/12810/2026	STATE OF ODISHA K. TITU DAS VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR SADAR /107 /2013 ()	
214	D-CRLMC/12815/2026	STATE OF ODISHA DUSMANTA BEHERA VS	SUJATA NAYAK, (SENIOR ADV.) VS	// //0 ()	
215	D-CRLMC/12819/2026	SANTOSH KUMAR NAYAK NILA DALEI VS	SUNIL KUMAR PANDA VS	// ANGUL SADAR PS /1032 /2022 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLMP/12635/2026	SONALI MOHAPATRA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// ()	
217	D-CRLMP/12650/2026	X (INFORMANT) VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /92 /2026 ()	AOR20220003422C202600042
218	D-CRLMP/12673/2026	RASHMI MAHAPATRA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	KHANDAGIRI P.S. /351 /2026 ()	AOR20220001207C202600026
219	D-CRLMP/12690/2026	ANIL NAYAK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// ()	
220	D-CRLMP/12693/2026	DIPIKA SAHU VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// ()	
221	D-CRLMP/12768/2026	RAJEEV RANJAN SETH VS SMITARANI SETH	BISWAJIT MOHAPATRA VS	// ()	
222	D-CRLMP/12776/2026	BISWAJIT BEHERA VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	// ()	
223	D-CRLMP/12779/2026	MD. AZHAR VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// ()	
224	D-CRLMP/12800/2026	KANAK BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// ()	
225	D-CRLMP/12816/2026	KSHIROD KUMAR SWAIN VS STATE OF ODISHA	KSHIROD KUMAR SWAIN VS	// ()	
226	D-CRLREV/12666/2026	BIJAYALAXMI DASH VS STATE OF ODISHA	SOMA PATNAIK VS	LALBAG /259 /2024 ()	AOD20260000117C202600015
227	D-CRLREV/12671/2026	PRAFULLA KUMAR PRADHAN	MRUGANKA MAULI PATNAIK	// ()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
228	D-CRLREV/12682/2026	RAMESH CHANDRA BARIK PRAKASH CHANDRA PATRA	ANUGRAHA NARAYAN SAMANTRAY	//	AOD20260000159C202600011
		VS	VS	()	
229	D-CRLREV/12686/2026	BAMADEV BISWAL B.SATYABHAMA PATRA	S.SUDHANSU KUMAR SUBUDHI	//	
		VS	VS	()	
230	D-CRLREV/12701/2026	STATE OF ODISHA(VIG.) SUREKHA MAHAKUD	DHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	()	
231	D-CRLREV/12721/2026	STATE OF ODISHA(VIG.) BULU BEHERA @ NUNGU	SURYAKANTA DWIBEDI	//	AOR20220001245C202600012
		VS	VS	()	
232	D-CRLREV/12736/2026	STATE OF ODISHA KAMALAKANTA BISWAL @ HAGARA	SABYASACHI MISHRA	//	
		VS	VS	()	
233	D-CRLREV/12748/2026	STATE OF ODISHA NARENDRA DIXIT	ASHOK KUMAR BEHERA	//	
		VS	VS	()	
234	D-CRLREV/12756/2026	RANJIT ROUT HIMANSHU SEKHAR NAIK	DEVASHIS PANDA	//	
		VS	VS	()	
235	D-CRLREV/12762/2026	STATE OF ODISHA(VIG.) LAXMAN KUMAR NAYAK	SOMANATH NANDA	//	
		VS	VS	()	
236	D-CRLREV/12767/2026	STATE OF ODISHA DIPALIKA MOHANTY	MANAS RANJAN DHAL	//	
		VS	VS	()	
237	D-CRLREV/12808/2026	STATE OF ODISHA SYAMA SUNDAR PARIDA	JYOTIRMAYA SAHOO	//	
		VS	VS	()	
238	D-CRLREV/12814/2026	STATE OF ODISHA RASHMI RANJAN NAYAK	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-CRLREV/12820/2026	PRAMODA MANJARI NAYAK @ SAHANI BISWAMITRA SUNA VS STATE OF ODISHA	SAILABALA JENA VS	// //0 0 //	
240	D-FAO/19334/2026	MANAGING COMMITTEE OF MAKUND HIGH SCHOOL, KANDHAMAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
241	D-FAO/19336/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KANDHAMAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
242	D-FAO/19409/2026	SUDHANSU BHUSAN DASH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
243	D-FAO/19419/2026	M.C. OF PANCHAYAT HIGH SCHOOL, SANTOSHPUR, KANDHAMAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
244	D-FAO/19483/2026	RANJAN KUMAR MUND VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
245	D-FAO/19494/2026	SUMITA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
246	D-FAO/19500/2026	SUDHIR KUMAR ROUT VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
247	D-FAO/19511/2026	MADHULITA MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
248	D-FAO/19550/2026	MAMATA PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
249	D-FAO/19552/2026	BISWAJIT PADHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-FAO/19555/2026	ANIRUDHA BARAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
251	D-FAO/19594/2026	MANAGING COMMITTEE OF MANPUR HIGH SCHOOL, MANPUR, BARSWAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
252	D-FAO/19596/2026	MANAGING COMMITTEE OF MARKANDA VIDYA MANDAL, MARKANDA, JAGAT SINGHPUR, VS STATE OF ODISHA	ANURIL KUMAR SWAIN VS	// 0 //	
253	D-MACA/19519/2026	MANAGER, (T.P. HUB), M/D. NEW INDIA ASSURANCE COMPANY LIMITED, CUTTACK VS SMRUTI RANJAN PARIDA	ADARSH KHAND VS	// 0 //	
254	D-MACA/19527/2026	MANAGER, FUTURE GENERAL INDIA INSURANCE COMPANY LIMITED, BHUBANESWAR VS BIDULATA BARIK	ADARSH KHAND VS	// 0 //	
255	D-MATA/19305/2026	CHITTARANJAN HATI VS MADHUSMITA NAYAK @ HATI	AMITAV TRIPATHY VS	// 0 //	
256	D-MATA/19393/2026	RAKESH KUMAR JENA VS BINAPANI SAMAL	ASHOK KUMAR BEHERA VS	// 0 //	
257	D-RPFAM/19468/2026	RAJU JENA VS PURNIMA MALLIK	AMULYA RATNA PANDA VS	// 0 //	
258	D-RPFAM/19476/2026	JAGDISH DAS VS KALYANI DAS	GOPAL PRASAD JENA VS	// 0 //	
259	D-RSA/19345/2026	DHANAMANI DEI VS KAILASH CHANDRA SAHOO	BIPIN KUMAR NAYAK VS	// 0 //	
260	D-RSA/19395/2026	KARAKANA MOHAN RAO VS KHALI CHAODHURY	SOUGAT DASH VS	// 0 //	
261	D-RSA/19559/2026	RANJAN CHANDRA KAR	NIRANJAN LENKA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
262	D-RSA/19566/2026	KESAB CHANDRA KAR AKSHAY NAIK	NIRANJAN LENKA	//	
		VS	VS	0	
263	D-RVWPET/19570/2026	ANANDA BEHERA ODISHA RASTRABHASA PARISHAD, PURI	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
264	D-RVWPET/19575/2026	ODISHA RESTRAVASA PARISAD, PURI PRASANNA KUMAR GAWN	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
265	D-RVWPET/19579/2026	STATE OF ODISHA PABITRA KUMAR ROUT	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
266	D-TRP(C)/19313/2026	STATE OF ODISHA PRIYANKA BEHERA	BINI MISHRA	//	
		VS	VS	0	
267	D-TRP(C)/19362/2026	STATE OF ODISHA NARAYAN MAHARANA	SANJAY KUMAR PARIDA	//	
		VS	VS	0	
268	D-WA/19241/2026	PANKAJINI MAHARANA STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202600155
		VS	VS	0	
269	D-WA/19242/2026	LAXMI NARAYAN MISSIOIN SHAKTI SHG, BHADRAK STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202600153
		VS	VS	0	
270	D-WA/19245/2026	SECRETARY OF JAGA KALIA SHAKTI WSHG, BHADRAK STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202600145
		VS	VS	0	
271	D-WA/19414/2026	UMA MAHESWARI WSHG, SONEPUR SIBA PRASAD ACHARYA	MANOJ KUMAR PANDA	//	
		VS	VS	0	
272	D-WA/19420/2026	STATE OF ODISHA MADHAB MAJHI	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WA/19430/2026	STATE OF ODISHA BALARAM PATRA VS SRIMATI SETHY	ANKITA MUKHERJI VS	// // 0 //	
274	D-WA/19458/2026	SURYAKANTA MAJHI VS STATE OF ODISHA	MANOJ KUMAR KHUNTIA VS	// 0 //	
275	D-WA/19460/2026	ASHOK KUMAR PATRA VS REGISTRAR UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600073
276	D-WA/19461/2026	SECRETARY OF HOME DEPT VS RATNAKAR MALLICK	AGODISHA VS	// 0 //	LOD20240000200C202600146
277	D-WA/19467/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS DURGABATI SENAPATI	MAHES DAS VS	// 0 //	LOD20240000200C202600147
278	D-WA/19504/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS GAURANGA CHARAN DUTTA	MAHES DAS VS	// 0 //	LOD20240000194C202600157
279	D-WA/19545/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS TANUJA PATRA	MAHES DAS VS	// 0 //	LOD20240000200C202600148
280	D-WA/19583/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS JYOTSHNARANI BEHERA	MAHES DAS VS	// 0 //	LOD20240000194C202600156
281	D-WP(C)/19231/2026	SURENDRA NATH SAHU VS STATE OF ODISHA	MAHES DAS VS	// 0 //	
282	D-WP(C)/19232/2026	MANOJ PRASAD MINZ VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //	
283	D-WP(C)/19233/2026	NIHAR RANJAN DASH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/19234/2026	GIRIDHARI ROUT VS D.E.O-CUM-D.P.C., KENDRAPARA	ASHOK KUMAR MOHANTY VS	// 0 //	
285	D-WP(C)/19235/2026	KUMAR BEHERA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //	
286	D-WP(C)/19236/2026	IPSITA ROUT VS DIRECTOR SOCIAL SECURITY AND EMPOWERMENT OF PERSONS WITH DISABILITIES(SSEPD), BHUBANESWAR	ASHOK KUMAR MOHANTY VS	// 0 //	
287	D-WP(C)/19237/2026	PANDA BEHERA VS COLLECTOR-CUM-DISTRICT MAGISTRATE, ANGUL	PRASANTA KUMAR PANDA VS	// 0 //	
288	D-WP(C)/19238/2026	DIBAKAR MAHANTA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
289	D-WP(C)/19239/2026	SANJUKTA MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
290	D-WP(C)/19254/2026 WP(C)/13201/2026	KALINGA KUMAR SWAIN VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //	
291	D-WP(C)/19263/2026 WP(C)/13204/2026	KALINGA KUMAR SWAIN VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //	
292	D-WP(C)/19268/2026 WP(C)/13193/2026	MANSWINI PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
293	D-WP(C)/19270/2026	PRASANT KUMAR BEHERA VS THE COLLECTOR, CUTTACK	BAMADEV BARAL VS	// 0 //	
294	D-WP(C)/19273/2026	SHANTILATA GIRI VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //	
295	D-WP(C)/19275/2026	SANJAYA KESHARI MOHAPATRA	NIRANJAN PANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/19278/2026	Dr. SHRIKANTA KUMAR BEHERA	BHARAT JALLI	//	AOD20240000581C202600051
		VS	VS	()	
		THE MANAGING DIRECTOR, JAIPRAKASH HOSPITAL AND RESEARCH CENTRE PVT LTD		//	
297	D-WP(C)/19279/2026	Dr. ABHISEK UPADHYAY		//	LOD20230000003C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/19280/2026	PRITIRANJAN DAS	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/19281/2026	M/S J.S ENTERPRISERS, ADASPUR, CUTTACK	PRAKASH KUMAR JENA	//	
		VS	VS	()	
		SUPERINTENDENT, CENTRAL GST AND CX DIVISION, CUTTACK		//	
300	D-WP(C)/19282/2026	SANJUKTA MOHANTY	UMAKANT SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/19283/2026	SAUDAMINI SAHU	AMIT PRASAD BOSE	//	
	WP(C)/13206/2026	VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/19284/2026	INDUMATI BISWAL	KARUNAKAR GAYA	//	
		VS	VS	()	
		AUTHORIZED OFFICER, BANK OF MAHARASTRA, BHUBANESWAR		//	
303	D-WP(C)/19287/2026	DR.ASHOK KUMAR DHAL	SUSANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/19288/2026	SURAJ KUMAR PATEL	ARIJEET MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/19289/2026	UPENDRA KUMAR BEHERA	SRIKANTA KUMAR NATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/19290/2026	ASWINI KUMAR BHATRA	SUSANTA KUMAR MISHRA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/19291/2026	STATE OF ODISHA CHANDRAKANTA DAS VS	AMITAV TRIPATHY VS	// // 0	
308	D-WP(C)/19292/2026	STATE OF ODISHA ROOFTOP LONDON CAFE AND RESTAURANT, CUTTACK	SAKYARANJAN BEHERA VS	// // 0	
309	D-WP(C)/19293/2026 WP(C)/13199/2026	ASSISTANT COMMISSIONER OF STATE TAX (CT AND GST CIRCLE, CUTTACK-II) DINABANDHU PATRI VS	SUBHADUTTA ROURAY VS	// // 0	
310	D-WP(C)/19294/2026	STATE OF ODISHA JAYANTI DASH VS	AMIYA KUMAR MOHANTY VS	// // 0	
311	D-WP(C)/19295/2026	STATE OF ODISHA KRUTIBIVA SAHOO VS	KRUSHNA CHANDRA RATH VS	// // 0	
312	D-WP(C)/19296/2026	STATE OF ODISHA AGASTI KUMAR SWAIN VS	KRUSHNA CHANDRA RATH VS	// // 0	
313	D-WP(C)/19298/2026	STATE OF ODISHA SIKHARANI MALLICK VS	KRUSHNA CHANDRA RATH VS	// // 0	
314	D-WP(C)/19299/2026	STATE OF ODISHA ANJALI DASH VS	KRUSHNA CHANDRA RATH VS	// // 0	
315	D-WP(C)/19300/2026	STATE OF ODISHA GANGADHAR PATI VS	KRUSHNA CHANDRA RATH VS	// // 0	
316	D-WP(C)/19301/2026 WP(C)/13221/2026	STATE OF ODISHA ABHISEK PATTANAİK VS	PRASANTA KUMAR MISHRA VS	// // 0	
317	D-WP(C)/19303/2026	STATE OF ODISHA SWAYAM PRAVA PANDA VS	KRUSHNA CHANDRA RATH VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/19304/2026	GOPAL SETHY VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //	
319	D-WP(C)/19307/2026	RAMESH CHANDRA BISHI VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
320	D-WP(C)/19308/2026	SUKANTA KUMAR PADHI VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //	
321	D-WP(C)/19309/2026	SUSANTA KUMAR PARHI VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //	
322	D-WP(C)/19311/2026	DAKA SINGH VS REVENUE DIVISIONAL COMMISSIONER, CENTRAL DIVISION, CUTTACK	Anupam Dash VS	// 0 //	
323	D-WP(C)/19312/2026	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //	
324	D-WP(C)/19315/2026	RAMANUJ DAS VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
325	D-WP(C)/19317/2026	SUDARSAN SAHANI VS STATE OF ODISHA	ASOK MOHANTY VS	// 0 //	
326	D-WP(C)/19320/2026	FOUR FRIENDS BEVERAGES PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	ABRATA RATH VS	// 0 //	
327	D-WP(C)/19321/2026	PRATYUSINI MOHAPATRA VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// 0 //	
328	D-WP(C)/19322/2026	PRAKASH PRADHAN VS THE COLLECTOR, CUTTACK	ABINASH ROURAY VS	// 0 //	
329	D-WP(C)/19324/2026	REETA MOHANTY	ARUN KUMAR PATRA	//	AOD20240000516C202600020

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/19326/2026	DINDAYAL SAHU	ARUN KUMAR PATRA	//	AOD20240000516C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/19327/2026	ASHOK KUMAR NAYAK	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/19328/2026	MADAN MOHAN RAUT	SUMIT KUMAR MOHANTY	//	AOR20220003068C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/19329/2026	ASHOK KUMAR MOHANTY	SUMIT KUMAR MOHANTY	//	AOR20220003068C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/19331/2026	OMMCOM MEDIA PRIVATE LTD, BHUBANESWAR	BAIDHAR SAHOO	//	
		VS	VS	()	
		REGIONAL PROVIDENT FUND COMMISSIONER II(COMP), BHUBANESWAR		//	
335	D-WP(C)/19333/2026	M/S ANMAYA KUMAR BHOI, SUNDERGARH	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	()	
		JOINT COMMISSIONER OF STATE TAX (APPEAL) CT AND GST TERRITORIAL RANGE, SAMBALPUR		//	
336	D-WP(C)/19337/2026	NITYARANJAN NAYAK	SAILABALA JENA	//	
		VS	VS	()	
		THE BRANCH MANAGER, UCO BANK, JAJPUR		//	
337	D-WP(C)/19339/2026	BISHNUPADA BINDHANI	LALITENDU BHUYAN	//	
		VS	VS	()	
		COLLECTOR CUM DIST.MAGISTRATE, KEONJHAR		//	
338	D-WP(C)/19342/2026	ASHOK KUJUR	DHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/19344/2026	MANOJ KUMAR MEHER	AMIT PRASAD BOSE	//	
		VS	VS	()	
		PUNJAB NATIONAL BANK, NEW DELHI		//	
340	D-WP(C)/19346/2026	DIVYA AGARWAL	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/19347/2026	STATE OF ODISHA JADUNATH DASH VS	SHARMISTHA SAMAL VS	// // ()	
342	D-WP(C)/19348/2026	STATE OF ODISHA LIPSARANI ROUT VS	SAROJ KUMAR DASH VS	// // ()	
343	D-WP(C)/19349/2026	STATE OF ODISHA BHIKARI CHARAN PRADHAN VS	DIPTI RANJAN BHOKTA VS	// // ()	
344	D-WP(C)/19350/2026	STATE OF ODISHA SAMIT SUR VS	AMIT PRASAD BOSE VS	// // ()	
345	D-WP(C)/19351/2026	STATE OF ODISHA MAMITA SABAR VS	SWAPNA KUMAR OJHA VS	// // ()	
346	D-WP(C)/19352/2026	STATE OF ODISHA JOGENDRA SINGH PATRA VS	AMARESH TRIPATHY VS	// // ()	
347	D-WP(C)/19353/2026	STATE OF ODISHA HASTAKALA VIKAS SELF HELP GROUP VS	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202600042
348	D-WP(C)/19354/2026	STATE OF ODISHA PITAMBAR SWAIN VS	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202600043
349	D-WP(C)/19355/2026	STATE OF ODISHA HITESH KUMAR SETHY VS	TRILOCHAN BARIK VS	// // ()	
350	D-WP(C)/19356/2026	STATE OF ODISHA ANUPAMA PADHY VS	SUMIT KUMAR MOHANTY VS	// // ()	AOR20220003068C202600015
351	D-WP(C)/19357/2026	STATE OF ODISHA SUBHASINI SAHU VS	TRILOCHAN BARIK VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/19358/2026	MADHUSMITA BASKE VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS STATE OF ODISHA	// 0 //	AOD20250001183C202600021
353	D-WP(C)/19359/2026	KAMALAKANT SAMANTARAY VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS STATE OF ODISHA	// 0 //	
354	D-WP(C)/19360/2026	MAMATA BEHERA VS STATE OF ODISHA	TRILOCHAN BARIK VS STATE OF ODISHA	// 0 //	
355	D-WP(C)/19361/2026	PRASANTA KUMAR MISHRA VS UNION OF INDIA	AMITAV TRIPATHY VS UNION OF INDIA	// 0 //	
356	D-WP(C)/19364/2026	SRIKANTA BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS STATE OF ODISHA	// 0 //	
357	D-WP(C)/19365/2026	SATYA RANJAN PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
358	D-WP(C)/19366/2026	BAPTIST CHURCH, KANDHAMAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS STATE OF ODISHA	// 0 //	
359	D-WP(C)/19368/2026	ANANTA KUMAR DAS VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS STATE OF ODISHA	// 0 //	
360	D-WP(C)/19369/2026	RADHARAMAN SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
361	D-WP(C)/19370/2026	SOMARAJ PADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
362	D-WP(C)/19373/2026	DAKHINESWAR MAJHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS STATE OF ODISHA	// 0 //	
363	D-WP(C)/19375/2026	KAHNU CHARAN NATH	SUBHADUTTA ROUTRAY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/19377/2026	SANJUKTA DEBTA	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE BANK OF INDIA, SUNDARGARH		//	
365	D-WP(C)/19379/2026	BIJAY KUMAR MOHANTY	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/19380/2026	NABAGHANA MOHANTA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/19381/2026	MANASWINI BISWAL	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/19382/2026	NAGESH KUMAR BRAHMA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/19383/2026	NALIN CHANDRA GHANA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/19385/2026	DHARITRY SETHY @ ANIRBAN	BIKRAM PRATAP DAS	//	
		VS	VS	0	
		COMMISSIONER-CUM-SECRETARY, DEPT. OF ST AND SC DEVELOPMENT, BHUBANESWAR		//	
371	D-WP(C)/19386/2026	DURGA PRASAD NAYAK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/19387/2026	M/S.YAZDANI INTERNATIONAL PVT.LTD., BHUBANESWAR	ESWARYA JYOTI BISWAL	//	
		VS	VS	0	
		PUNJAB NATIONAL BANK, BHUBANESWAR		//	
373	D-WP(C)/19388/2026	MANAS RANJAN PATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/19389/2026	SATYA PRAKASH MOHANTY	MD. GOLAM MADANI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/19390/2026	STATE OF ODISHA SASMITA PANDA VS	DR. JITENDRA KUMAR LENKA VS	// // ()	
376	D-WP(C)/19391/2026	STATE OF ODISHA PURNA CHANDRA ROUT VS	ASHOK KUMAR ROUT VS	// // ()	AOD20220003081C202600020
377	D-WP(C)/19392/2026	STATE OF ODISHA JYOTIRMAYEE PADHI VS	ASISH KUMAR RAY VS	// // ()	AOD20230000467C202600027
378	D-WP(C)/19394/2026	STATE OF ODISHA RINKI SARAKA VS	SANTOSH KUMAR DASH VS	// // ()	
379	D-WP(C)/19396/2026	STATE OF ODISHA MANAS MAHAPATRA VS	AKSHAYA KUMAR PANDEY VS	// // ()	
380	D-WP(C)/19397/2026	THE COLLECTOR, CUTTACK ARJUN GOCHHAYAT VS	SHASHI BHUSAN JENA VS	// // ()	
381	D-WP(C)/19399/2026	STATE OF ODISHA BHUMISUTA MEHER VS	SANGRAMJIT PANDA VS	// // ()	
382	D-WP(C)/19400/2026	STATE OF ODISHA M/S TRIMURTI SALES AND MARKETING VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202600048
383	D-WP(C)/19401/2026	THE CHIEF COMMISSIONER, CT AND GST, ODISHA DINESH ORAM VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202600029
384	D-WP(C)/19402/2026	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	SUDEEP KUMAR SARANGI VS	// // ()	AOD20260000163C202600028
385	D-WP(C)/19403/2026	STATE OF ODISHA LINGARAJ NAIK VS	SHASHI BHUSAN JENA VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :29/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/19404/2026	SUBODH KUMAR NAYAK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// () //	AOD20260000163C202600029
387	D-WP(C)/19405/2026	NAMIT KUMAR PANIGRAHI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// () //	
388	D-WP(C)/19406/2026	GULABI DEVI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// () //	
389	D-WP(C)/19408/2026	KALANDI CHARAN KABI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //	
390	D-WP(C)/19412/2026	BHAGYALAXMI PRADHAN VS STATE OF ODISHA	AVIJIT MISHRA VS	// () //	
391	D-WP(C)/19413/2026	SUBHASHREE MOHANTY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// () //	
392	D-WP(C)/19415/2026	CHAMPABATI NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //	
393	D-WP(C)/19416/2026	BUDHIA SETHI VS STATE OF ODISHA	SATYA SHIVA DASH VS	// () //	
394	D-WP(C)/19417/2026	URJA DEEPAK BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// () //	
395	D-WP(C)/19418/2026	BINAYAK RANSINGH VS LIPSA SAMANTARAY	RATNAKAR SAMANTASINGHAR VS	// () //	
396	D-WP(C)/19421/2026	MANOJ KUMAR BARIK VS STATE OF ODISHA	AMITABH MISHRA VS	// () //	
397	D-WP(C)/19422/2026	SOUMYA RANJAN SAHOO	AKSHAYA KUMAR PANDEY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/19424/2026	GHASIRAM BIBHAR	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/19425/2026	HIMANSHU DAS	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/19426/2026	DILESWAR NAIK	SATYA SHIVA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/19427/2026	M/S. KHUSHI ELECTRICALS, GANJAM	SUNIL MISHRA	//	
		VS	VS	0	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA		//	
402	D-WP(C)/19428/2026	BIBEKANANDA PATRA	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/19429/2026	LAMBODAR PANIGRAHI	ADHIRAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/19431/2026	PRAMILA PRADHAN	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/19432/2026	M/S. KHUSHI ELECTRICALS, GANJAM	SUNIL MISHRA	//	
		VS	VS	0	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA		//	
406	D-WP(C)/19433/2026	SADI SIMA REDDY	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/19434/2026	BIRAJA PATRA	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/19435/2026	DEBENDRA ROUT	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/19436/2026	STATE OF ODISHA HEMANT DIGAL @ KAMBHU DIGAL VS	ASHIT KUMAR DASH VS	// // 0	
410	D-WP(C)/19437/2026	STATE OF ODISHA SIBA PRASAD DESITE VS	ITISHREE TRIPATHY VS	// // 0	
411	D-WP(C)/19439/2026	ASSISTANT COMMISSIONER OF STATE TAX. SUNIL KUMAR PANDA VS	CT AND GST, RAYAGADA ARJUNA CHARANA BEHERA VS	// // 0	
412	D-WP(C)/19440/2026	STATE OF ODISHA ROHIDAS KUSHULIA VS	ITISHREE TRIPATHY VS	// // 0	
413	D-WP(C)/19441/2026	ADDITIONAL STATE TAX OFFICER, CT AND GST, SANTOSH KUMAR MESUA VS	RAYAGADA SANJIB MOHANTY VS	// // 0	
414	D-WP(C)/19442/2026	STATE OF ODISHA HRUSIKESH LENKA VS	ARJUNA CHARANA BEHERA VS	// // 0	
415	D-WP(C)/19444/2026	STATE OF ODISHA BINAPANI SWAIN VS	ARJUNA CHARANA BEHERA VS	// // 0	
416	D-WP(C)/19445/2026	STATE OF ODISHA TAJI @ TAJIR MIDDYA VS	RUDRA NARAYAN PARIJA VS	// // 0	
417	D-WP(C)/19446/2026	STATE OF ODISHA M/S. AMBAJI ROCKS AND MINERALS, KALAHANDI VS	PRANAYA KISHORE HARICHANDAN VS	// // 0	
418	D-WP(C)/19447/2026	STATE OF ODISHA PRASANTA KUMAR BEJO VS	ARJUNA CHARANA BEHERA VS	// // 0	
419	D-WP(C)/19448/2026	STATE OF ODISHA PRAMOD PRADHAN VS	Jyotirmay Gupta VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/19449/2026	DR.ASHOK KUMAR MOHANTY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
421	D-WP(C)/19450/2026	RAJALAXMI MOHAPATRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
422	D-WP(C)/19451/2026	PRAFULLA KUMAR PUROHIT VS STATE OF ODISHA	SAURABHA SAMAL VS	// 0 //	
423	D-WP(C)/19453/2026	SAHADEV DHAL VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //	
424	D-WP(C)/19454/2026	ISWAR CHANDRA CHOUDHURY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
425	D-WP(C)/19455/2026	PABITRA BEHERA VS TAHASILDAL, CHHENDIPADA, ANGUL	BHOJARAJ SETH VS	// 0 //	
426	D-WP(C)/19456/2026	SUSAMA NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
427	D-WP(C)/19459/2026	ISHWAR CHANDRA BISWAL VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //	
428	D-WP(C)/19462/2026	KRUTIBAS PATTANAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
429	D-WP(C)/19464/2026	RATNAKAR BEHERA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //	AOD20260000163C202600030
430	D-WP(C)/19466/2026	RANJAN KUMAR SWAIN VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	AOR20220001462C202600045
431	D-WP(C)/19467/2026	MANOJ KUMAR MISHRA	LAXMIKANTA MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/19469/2026	BALARAM ROUT	SAKUNTALA GHOSH	//	
		VS	VS	()	
		AUTHORIZED OFFICER, CHIEF MANAGER (CREDIT) STATE BANK OF INDIA, BERHAMPUR		//	
433	D-WP(C)/19470/2026	SATYABATI NAYAK	SUDEEP KUMAR SARANGI	//	AOD20260000163C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/19471/2026	SASMITA SAHOO	SUDEEP KUMAR SARANGI	//	AOD20260000163C202600032
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/19472/2026	SURESH CHANDRA ROUT	SUDEEP KUMAR SARANGI	//	AOD20260000163C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/19473/2026	BIJOY KISHORE MOHANTY	SIDHARTH SHANKAR PADHY	//	
		VS	VS	()	
		THE COMMISSIONER OF STATE TAX AND GST, CUTTACK		//	
437	D-WP(C)/19474/2026	DIPTIMAYI PANDA	ANUP UDAYA SENAPATI	//	
		VS	VS	()	
		DISTRICT JUDGE CUM CHAIRMAN, DISTRICT LEGAL SERVICES AUTHORITY, KHORDHA		//	
438	D-WP(C)/19475/2026	UMESH CHANDRA MISHRA	ANJAN KUMAR BISWAL	//	AOR20220001328C202600054
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/19477/2026	KAMARHATTY COMPANY LTD	SIDDHANT SARANGI	//	AOD20250000975C202600027
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-WP(C)/19478/2026	SUCHITRA BARIK	SURJYA NARAYAN SAHU	//	AOD20240000242C202600097
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/19479/2026	M/S. BALARAM TRADERS, GANJAM	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	()	
		THE ASSISTANT COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, BERHAMPUR DIVISION		//	
442	D-WP(C)/19480/2026	DEBAKI JENA	SWAGAT KUMAR SAHU	//	AOR20220004593C202600018
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/19481/2026	STATE OF ODISHA DR.SARVESETTY RAMESH BABU @ S.RAMESH BABU	BIRENDRA KUMAR PARDHI	// //	
		VS	VS	()	
444	D-WP(C)/19482/2026	STATE OF ODISHA SWARNALATA DASH	SWAGAT KUMAR SAHU	// //	AOR20220004593C202600020
		VS	VS	()	
445	D-WP(C)/19484/2026	STATE OF ODISHA BHAGYALATA NAYAK	SWAGAT KUMAR SAHU	// //	AOR20220004593C202600017
		VS	VS	()	
446	D-WP(C)/19485/2026	STATE OF ODISHA SASMITA BEHERA	BISWARANJAN MAHARATHA	// //	AOD20240000586C202600120
		VS	VS	()	
447	D-WP(C)/19486/2026	STATE OF ODISHA AHALYA MAHANTY	Swagat Kumar Sahu	// //	AOR20220004593C202600019
		VS	VS	()	
448	D-WP(C)/19487/2026	STATE OF ODISHA RAJENDRA KUMAR PANDA	KABIR KUMAR JENA	// //	
		VS	VS	()	
449	D-WP(C)/19488/2026	STATE OF ODISHA M/S K.K.ENTERPRISES, SAMBALPUR	ARUN KUMAR BUDHIA	// //	
		VS	VS	()	
450	D-WP(C)/19489/2026	STATE OF ODISHA BANSHIDHAR MOHANTY	ACHYUTANANDA PATTANAIK	// //	AOD20240000586C202600122
		VS	VS	()	
451	D-WP(C)/19490/2026	STATE OF ODISHA TAMRA BHOI	MANAS ANKIT BOHIDAR	// //	
		VS	VS	()	
452	D-WP(C)/19491/2026	STATE OF ODISHA M/S BIMAL INDUSTRIES, JAJPUR	SOUMYA JYOTI BISWAL	// //	
		VS	VS	()	
453	D-WP(C)/19493/2026	STATE OF ODISHA KIRAN PROJECTS PVT.LTD.,CUTTACK	ANKIT MUKHERJI	// //	
		VS	VS	()	
		CUTTACK MUNICIPAL CORPORATION, CUTTACK		//	

ORISSA HIGH COURT**FILING REPORT AS ON :29/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/19495/2026	BINOD BIHARI SAHU VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
455	D-WP(C)/19496/2026	SK. ABDUL OBRAD @ OHID VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
456	D-WP(C)/19497/2026	SUKUMAR DHALI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
457	D-WP(C)/19498/2026	BISHNU BHOI VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //	
458	D-WP(C)/19499/2026	SK.ABDUL OBRAD @ OHID VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
459	D-WP(C)/19501/2026	RAMESH CHANDRA JEAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
460	D-WP(C)/19503/2026	NARAYAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //	
461	D-WP(C)/19505/2026	CHAKRADHAR PRUSTY VS STATE OF ODISHA	SASWATI SOUMYA SAHU VS	// 0 //	
462	D-WP(C)/19506/2026	ALOK PRASAD MANSINGH VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
463	D-WP(C)/19507/2026	TRIBHUBAN JAYASINGH VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
464	D-WP(C)/19508/2026	BASANTA KUMAR BEHERA VS COLLECTOR, KHORDHA	SOUBHAGYA KUMAR RATH VS	// 0 //	
465	D-WP(C)/19509/2026	ANANTA KUMAR BARIK	RANJIT SAMAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/19510/2026	KARNA NIAL	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/19512/2026	CHITTARANJAN MOHANTY	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/19513/2026	BULU SINGH RAJPUT@ BULU SING RAJPUT	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/19514/2026	BRUNDABAN PANDA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/19515/2026	CHANDRIKA NAYAK	AVIJIT MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/19516/2026	HAZI MOHAMMAD SAKIL	SANJAY KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/19517/2026	BINODA BIHARI PATRO	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/19520/2026	SNEHAPRAVA MOHAPATRA	AVIJIT MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/19522/2026	SUCHISMITA MISHRA	RUCHI RAJGARHIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/19523/2026	GAJENDRA BEHERA	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/19526/2026	BALARAM SAMAL	RANJIT SAMAL	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/19529/2026	STATE OF ODISHA SACHIN KUMAR NAIK VS	BASUDEV BARIK VS	// // 0	
478	D-WP(C)/19530/2026	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK BIDYUT PRAVA SWAIN @ BIDYUTLATA SWAIN VS	SAMIR KUMAR MISHRA VS	// // 0	
479	D-WP(C)/19532/2026	STATE OF ODISHA KAILASH CHANDRA SETHY VS	RANJIT SAMAL VS	// // 0	
480	D-WP(C)/19533/2026	STATE OF ODISHA TIKILI BEHERA VS	SALYADU ANIL KUMAR DORA VS	// // 0	
481	D-WP(C)/19534/2026	UNION OF INDIA DR.BRAJA KISHORE DAS VS	PABITRA KUMAR NAYAK VS	// // 0	
482	D-WP(C)/19535/2026	STATE OF ODISHA ALEKH DEHURY VS	SUBHADUTTA ROURAY VS	// // 0	
483	D-WP(C)/19537/2026	STATE OF ODISHA NISHIKANTA SENAPATI VS	PABITRA KUMAR NAYAK VS	// // 0	
484	D-WP(C)/19538/2026	STATE OF ODISHA BISWAJIT KHUNTIA VS	SALYADU ANIL KUMAR DORA VS	// // 0	
485	D-WP(C)/19539/2026	UNION OF INDIA GOPAL CHANDRA MUDULI VS	RANJIT SAMAL VS	// // 0	
486	D-WP(C)/19541/2026	STATE OF ODISHA BINOD BIHARI SAHOO VS	PABITRA KUMAR NAYAK VS	// // 0	
487	D-WP(C)/19542/2026	STATE OF ODISHA MEENA DASH VS	SURYAKANTA DASH VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/19543/2026	LAXMAN CHANDRA SUTAR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
489	D-WP(C)/19544/2026	PRAFULLA KUMAR PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
490	D-WP(C)/19546/2026	BINOY KRISHAN MANDAL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
491	D-WP(C)/19547/2026	GYANA RANJAN DAS VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
492	D-WP(C)/19549/2026	HARIHAR DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
493	D-WP(C)/19551/2026	SUKUMAR HALDAR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
494	D-WP(C)/19554/2026	BHAGABAN JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
495	D-WP(C)/19556/2026	PARESH CHANDRA BARAL VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //	
496	D-WP(C)/19557/2026	GANGADHAR PANI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
497	D-WP(C)/19558/2026	RAMA CHANDRA NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
498	D-WP(C)/19560/2026	MAHENDRA KUMAR NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
499	D-WP(C)/19561/2026	RABI CHARAN MISHRA	GOURI MOHAN RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/19562/2026	GAGAN BIHARI BAHINIPATI	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/19564/2026	KAUSALYA PANDA	DEBENDRA NATH MISRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/19565/2026	ALEKH CHANDRA MALLICK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/19567/2026	GOURANG CHARAN DHAL	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/19568/2026	KAILASH CHANDRA SWAIN	JAJATI KISHORE MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
505	D-WP(C)/19571/2026	HADUSINGH DHARUA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/19572/2026	SK.MOHAMMED ALI ZINNA	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSIONER, BHUBANESWAR		//	
507	D-WP(C)/19573/2026	K.RANJITA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/19574/2026	DEBANANDA SAHU	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/19576/2026	GHASIRAM AGRAWALLA	SIBA SANKAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/19577/2026	MANAGING COMMITTEE, BENU DHAR BIDYAPITHA, MANJURIA, BLENKA	MANJURIA, BLENKA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/19578/2026	STATE OF ODISHA SHYAMA SUNDAR PADHAN VS	KIRTAN BADHEI VS	// // 0	
512	D-WP(C)/19581/2026	THE BRANCH MANAGER, DCB BANK, BHUBANESWAR SURESH KUMAR JENA VS	MANAS KUMAR CHAND VS	// // 0	
513	D-WP(C)/19585/2026	STATE OF ODISHA M/S. CUTTACK RESINS PVT LTD VS	PRATIK DASH VS	// // 0	
514	D-WP(C)/19586/2026	RESERVE BANK OF INDIA SANJIB KUMAR SUBUDHI VS	KIRTAN BADHEI VS	// // 0	
515	D-WP(C)/19587/2026	STATE OF ODISHA STAR HEALTH AND ALLIED INSURANCE CO. LTD., BHUBANESWAR VS	HUBANESWAR SAHOO-1 VS	// // 0	
516	D-WP(C)/19589/2026	THE INSURANCE OMBUDSMAN, 62, BHUBANESWAR RAJA SAHOO VS	SATYA RANJAN MULIA VS	// // 0	
517	D-WP(C)/19590/2026	STATE OF ODISHA SULOCHANA NAIK VS	SIDHARTH SANKAR MOHAPATRA VS	// // 0	
518	D-WP(C)/19591/2026	STATE OF ODISHA RAMESH CHANDRA NAYAK VS	BUDHIRAM DAS VS	// // 0	
519	D-WP(C)/19592/2026	STATE OF ODISHA FIROJ KUMAR TURUK VS	M. BALAKRISHNA RAO VS	// // 0	
520	D-WP(C)/19593/2026	STATE OF ODISHA FOUR FRIENDS BEVERAGES PVT. LTD, BHUBANESWAR VS	VARBRATA RATH VS	// // 0	
521	D-WP(C)/19595/2026	STATE OF ODISHA RATNAMANI DEI VS	BUDHIRAM DAS VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/19597/2026	M/S.LILY MOHAPATRA, JAJPUR VS THE ASST. COMMISSIONER OF CENTRAL TAX, GST AND CX, JAJPUR	SUBASH CHANDRA SAHOO VS BUDHIRAM DAS	// () //	
523	D-WP(C)/19598/2026	SURENDRA KUMAR ROUT VS STATE OF ODISHA	BUDHIRAM DAS VS DURGADATTA MOHAPATRA	// () //	
524	D-ABLAPL/12612/2026	BHAGU BEHERA @ BHAGIRATHI BEHERA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS RANJAN KUMAR ROUT	NIMAPADA /289 /2025 () //	
525	D-ABLAPL/12614/2026	BHARATI SAHOO VS STATE OF ODISHA	RANJAN KUMAR ROUT VS SAROJ KUMAR PADHY	KRUSHNA PRASAD /125 /2026 () //	AOR20230000872C202600037
526	D-ABLAPL/12615/2026	MAHAMMAD RABANI @ SK. RABANI @ MD. RABANI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS BISWAJIT SAHOO	ANANDAPUR /93 /2025 () //	
527	D-ABLAPL/12616/2026	MAHADEV PARIDA VS STATE OF ODISHA	BISWAJIT SAHOO VS RANJAN KUMAR ROUT	ITAMATI /143 /2026 () //	
528	D-ABLAPL/12618/2026	SAMANTA KALYAN KUMAR RANSINGH VS STATE OF ODISHA	RANJAN KUMAR ROUT VS KHUSBU PANIGRAHI	KRUSHNA PRASAD /125 /2026 () //	AOR20230000872C202600036
529	D-ABLAPL/12619/2026	NILAMANI BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS KHUSBU PANIGRAHI	BAISINGA /95 /2026 () //	AOR20220002787C202600073
530	D-ABLAPL/12620/2026	NARAYAN DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS SAROJ KUMAR PADHY	BALIAPAL /165 /2026 () //	AOR20220002787C202600072
531	D-ABLAPL/12621/2026	MAHAMMAD RABANI @ SK. RABANI @ MD. RABANI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS KHUSBU PANIGRAHI	PATNA /127 /2025 () //	
532	D-ABLAPL/12622/2026	SK JALALUDDIN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS SAROJ KUMAR PADHY	SAHADEV KHUNTA /423 /2025 () //	AOR20220002787C202600071
533	D-ABLAPL/12628/2026	MAHAMMAD RABANI @ SK. RABANI @ MD. RABANI	SAROJ KUMAR PADHY	TELKOI /161 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/12637/2026	UMAKANTA PANDA	DEEPAK KU SAHOO	MARSHAGHAI /175 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/12638/2026	PUNYA PRASUN MOHANTY	AVIRAM PATRA	INFOCITY PS /301 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/12640/2026	SONU @ SANTOSH DAS	SAPAN KUMAR LENKA	SAHID NAGAR P.S. /122 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/12649/2026	SANTOSH KUMAR ROUTRAY	PRAJIT KUMAR PRADHAN	BARI RAMCHANDRAPUR /116 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/12652/2026	RAJEEV HARIJAN	ANIRUDHA DAS	NABARANGAPUR TOWN /490 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/12654/2026	DEBENDRA KUMAR PRAHARAJ	KARUNAKAR GAYA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/12655/2026	KALANDI CHARAN BEHERA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/12661/2026	MAMATA JENA	AMITAV TRIPATHY	FATEGARH /69 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/12670/2026	PRAMOD KUMAR PATRA	PABITRA KUMAR DUTTA	TOMKA /51 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/12676/2026	VICKY PRASAD GUPTA @ VICKY GUPTA	PARTHA SARATHI DAS	BARBIL /173 /2026	AOD20240000364C202600124
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/12677/2026	PURNA CHANDR BEHERA	GOREKHANATH DAS	BARKOTE /152 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/12678/2026	STATE OF ODISHA SURYAKANTA MAHANTA VS	SUSANTA KUMAR BARAL VS	// KEONJHAR SADAR /241 /2026 ()	AOR20220001297C202600107
546	D-ABLAPL/12680/2026	STATE OF ODISHA PUSPA SWAIN @ PUSPALATA SWAIN VS	BIJAYANANDA SAMANTARAY VS	// RANPUR /90 /2021 ()	
547	D-ABLAPL/12683/2026	STATE OF ODISHA SARAT KUMAR SWAIN VS	BIJAYANANDA SAMANTARAY VS	// RANPUR /90 /2021 ()	
548	D-ABLAPL/12684/2026	STATE OF ODISHA PRAKASH MAHAKUR VS	SIDDHARTH GOUTAM DAS VS	// MURIBAHAL /1 /2026 ()	
549	D-ABLAPL/12687/2026	STATE OF ODISHA KULAMANI NAYAK VS	JAYADEBA BEHERA VS	// RANPUR /118 /2026 ()	AOD20240000366C202600062
550	D-ABLAPL/12692/2026	STATE OF ODISHA NALINI PRAVA NAYAK VS	JAYADEBA BEHERA VS	// RANPUR /118 /2026 ()	AOD20240000366C202600061
551	D-ABLAPL/12697/2026	STATE OF ODISHA DEEPAK @ DIPAK KUMAR SAHOO VS	RAKESH KUMAR MALLICK VS	// NIMAPADA /43 /2026 ()	
552	D-ABLAPL/12704/2026	STATE OF ODISHA GOLAKHA NAYAK @ GOLEK NAYAK VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /288 /2026 ()	
553	D-ABLAPL/12706/2026	STATE OF ODISHA SUMITRA NATH VS	AMULYA RATNA PANDA VS	// BINJHARPUR /670 /2021 ()	
554	D-ABLAPL/12716/2026	STATE OF ODISHA LIPUN @ DIBYA RANA JN KARALI VS	SANGRAMJIT PANDA VS	// SECTOR-19 /85 /2026 ()	
555	D-ABLAPL/12725/2026	STATE OF ODISHA RAJA ROUT @ RAJKISHOR ROUT @ RAJKISIR ROUT SABYASACHI MISHRA VS	VS VS	// KHAIRA /103 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/12726/2026	ASHOK PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /85 /2026 () //	
557	D-ABLAPL/12727/2026	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 () //	
558	D-ABLAPL/12729/2026	KANHU @ KANHU CHARAN PRADHAN VS UNION OF INDIA	KASHINATH PATTANAIAK VS	/ /0 () //	
559	D-ABLAPL/12735/2026	GOLAK CHANDRA MOHAPATRA VS STATE OF ODISHA	RAMESH AGARWAL VS	NEMALO /105 /2026 () //	
560	D-ABLAPL/12738/2026	MANOJA PRADHAN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	NAYAGARH SADAR /76 /2026 () //	AOR20220001328C202600053
561	D-ABLAPL/12740/2026	S. SIVA RAO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
562	D-ABLAPL/12749/2026	HASHIM ANSARI @ MUSA VS STATE OF ODISHA	SK. ZAFARULLA VS	ORIENT /53 /2026 () //	
563	D-ABLAPL/12750/2026	BHAKTARAJ MALLICK VS STATE OF ODISHA	BISWAJIT PASAYAT VS	BENTKAR (42 MOUZA) UPD CUTTACK /37 /2026 () //	
564	D-ABLAPL/12759/2026	SHANKUTALA SHIAL @ SANKUTALA SHIAL VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	ANANTPUR /82 /2026 () //	AOR20250001113C202600009
565	D-ABLAPL/12765/2026	REKHA SWAIN VS STATE OF ODISHA	BIJAYANANDA SAMANTARAY VS	RANPUR /90 /2021 () //	
566	D-ABLAPL/12771/2026	SUBRAT SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ALAKUNDA /6 /2026 () //	
567	D-ABLAPL/12777/2026	MANOJ KUMAR SENAPATI	TARA PRASAD MOHAPATRA	SATYABADI /131 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
568	D-ABLAPL/12785/2026	STATE OF ODISHA KANHU CHARAN BEHERA	MITU KUMAR BISWAL	BASUDEVPUR /218 /2026	AOD20240000430C202600029
		VS	VS	()	
569	D-ABLAPL/12786/2026	STATE OF ODISHA TUTU SAHU	SUJIT KUMAR PATTNAIK	GOSANINUAGAM /146 /2026	
		VS	VS	()	
570	D-ABLAPL/12787/2026	STATE OF ODISHA CHANDAN BARAL	TARA PRASAD MOHAPATRA	SATYABADI /426 /2025	
		VS	VS	()	
571	D-ABLAPL/12792/2026	STATE OF ODISHA SUSANTA KUMAR PATRA	HARAPRASAD PANDA	SPECIAL CRIME UNIT /11 /2024	
		VS	VS	()	
572	D-ABLAPL/12796/2026	STATE OF ODISHA AJAYA DAS	PRADIPTA BEURA	//	AOD20220004020C202600010
		VS	VS	()	
573	D-ABLAPL/12801/2026	STATE OF ODISHA ISHRAEL KHILLO @ ISHRAEL KHILA	PRADIPTA BEURA	POTTANGI /54 /2026	AOD20220004020C202600012
		VS	VS	()	
574	D-ABLAPL/12802/2026	STATE OF ODISHA DON BULLET NAYAK	RANI ROUT	NANDIPADA /341 /2025	
		VS	VS	()	
575	D-ABLAPL/12807/2026	STATE OF ODISHA JAGANNATH MANDAL	BALARAM NAYAK	MARINE PS AT JAMBO /153 /2025	
		VS	VS	()	
576	D-ABLAPL/12809/2026	STATE OF ODISHA TILOTTAMA PATRA @ DAS	JAMINI KANTA BHUYAN	RAJNAGAR /145 /2026	
		VS	VS	()	
577	D-ABLAPL/12821/2026	STATE OF ODISHA CHITTARANJAN SAHOO	SURESH KUMAR PANDA	TIGIRIA /86 /2026	
		VS	VS	()	
578	D-ABLAPL/12822/2026	STATE OF ODISHA AJIT KUMAR PATRA @ AJU	SURESH KUMAR PANDA	CHARICHHAKA /72 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
-----------	--------------------------	-----------------------------	--------------------------------	-----------------------------	--------------------

		STATE OF ODISHA			
--	--	-----------------	--	--	--

//

ORISSA HIGH COURT

MISC CASES FILED on :29/04/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMP/3430/2026 CRLMP/254/2026	SUSIL KUMAR BISWAL MP	SARADA PRASAD DASH	119/2026
2	D-CRLMP/12768/2026 CRLMP/ /	RAJEEV RANJAN SETH MP	BISWAJIT MOHAPATRA	120/2026
3	D-TRP(C)/9913/2026 TRP(C)/70/2026	CHINMAYEE PATNAIK MP	ARIJEET MISHRA	147/2026
4	D-LAA/44559/2025 LAA/65/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	ANAY KUMAR ROY (SRLMANEBSR COUNSEL)	148/2026
5	D-TRP(C)/19313/2026 TRP(C)/ /	PRIYANKA BEHERA MP	BINI MISHRA	148/2026
6	D-TRP(C)/19362/2026 TRP(C)/ /	NARAYAN MAHARANA MP	SANJAY KUMAR PARIDA	149/2026
7	D-LAA/44559/2025 LAA/65/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	ANAY KUMAR ROY (SRLMANEBSR COUNSEL)	149/2026
8	D-RPFAM/49347/2025 RPFAM/ /	DAYANIDHI MAHAPATRA MP	SAYANTAN PANDA	187/2026
9	D-RPFAM/19468/2026 RPFAM/ /	RAJU JENA MP	AMULYA RATNA PANDA	188/2026
10	D-RPFAM/19476/2026 RPFAM/ /	JAGDISH DAS MP	GOPAL PRASAD JENA	189/2026
11	D-RVWPET/19570/2026 RVWPET/ /	ODISHA RASTRABHASA PARISHAD, PURIDIPTI RANJAN MOHAPATRA MP		194/2026
12	D-RVWPET/19575/2026 RVWPET/ /	PRASANNA KUMAR GAWN MP	DIPTI RANJAN MOHAPATRA	195/2026
13	D-RVWPET/19579/2026 RVWPET/ /	PABITRA KUMAR ROUT MP	DIPTI RANJAN MOHAPATRA	196/2026
14	D-MATA/19305/2026 MATA/ /	CHITTARANJAN HATI MP	AMITAV TRIPATHY	265/2026
15	D-BLAPL/6575/2026 BLAPL/2185/2026	RANJIT KUMAR PADHY @ MILI MP	DEVASHIS PANDA	295/2026
16	D-BLAPL/27311/2024 BLAPL/9679/2024	PAKUA KHUNTIA @ PRAKASH KHUNTIA MP		296/2026
17	D-CONTC/6438/2026 CONTC/1150/2026	GANESWAR BEHERA MP		307/2026
18	D-CONTC/10281/2026 CONTC/1732/2026	RAMESH CHANDRA PANDA MP	M/S BHARAT JALLI	308/2026
19	D-CONTC/43297/2024 CONTC/7374/2024	SWASTIK JENA MP	M/S ARJUNA CHARANA BEHERA	309/2026
20	D-CONTC/17548/2025 CONTC/2342/2025	SRIHARI MOHANTA MP	M/S.	310/2026
21	D-CONTC/90/2026 CONTC/1037/2026	GOBARDHAN MOHANTA MP	M/S.M.PRATAP	311/2026
22	D-CONTC/24671/2024 CONTC/5212/2024	BIJAYA KUMAR MISHRA MP		312/2026
23	D-CONTC/43503/2025 CONTC/5133/2025	HEMANGIRI PANIGRAHI MP	HARIKRUSHNA PANIGRAHI, M.C.BEHERA, L.RATH	313/2026
24	D-CONTC/5740/2026 CONTC/1078/2026	PATITAPABAN RATH MP		314/2026
25	D-CONTC/5746/2026 CONTC/1080/2026	DR. MAYURI MISHRA MP		315/2026
26	D-CRLREV/12671/2026	PRAFULLA KUMAR PRADHAN	MRUGANKA MAULI PATNAIK	

	CRLREV/ /	MP		525/2026
27	D-CRLREV/12671/2026	PRAFULLA KUMAR PRADHAN	MRUGANKA MAULI PATNAIK	
	CRLREV/ /	MP		526/2026
28	D-CRLREV/26075/2025	SOURAV MISHRA	MANOJ KUMAR MOHANTY	
	CRLREV/688/2025	MP		527/2026
29	D-CRLREV/12701/2026	SUREKHA MAHAKUD	DHIRENDRA KUMAR MOHAPATRA	
	CRLREV/ /	MP		528/2026
30	D-CRLREV/12666/2026	BIJAYALAXMI DASH	SOMA PATNAIK	
	CRLREV/ /	MP		529/2026
31	D-CRLREV/3/2022	SANTOS@SANTOSH KUMAR BAL	SUSANTA KUMAR DASH	
	CRLREV/3/2022	MP		530/2026
32	D-CRLREV/12736/2026	KAMALAKANTA BISWAL @ HAGARA	SABYASACHI MISHRA	
	CRLREV/ /	MP		531/2026
33	D-CRLREV/12682/2026	PRAKASH CHANDRA PATRA	ANUGRAHA NARAYAN SAMANTRAY	
	CRLREV/ /	MP		532/2026
34	D-CRLREV/12682/2026	PRAKASH CHANDRA PATRA	ANUGRAHA NARAYAN SAMANTRAY	
	CRLREV/ /	MP		533/2026
35	D-CRLREV/12756/2026	HIMANSHU SEKHAR NAIK	DEVASHIS PANDA	
	CRLREV/ /	MP		534/2026
36	D-CRLREV/12721/2026	BULU BEHERA @ NUNGU	SURYAKANTA DWIBEDI	
	CRLREV/ /	MP		535/2026
37	D-CRLREV/12721/2026	BULU BEHERA @ NUNGU	SURYAKANTA DWIBEDI	
	CRLREV/ /	MP		536/2026
38	D-CRLREV/12808/2026	SYAMA SUNDAR PARIDA	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		537/2026
39	D-CRLREV/12814/2026	RASHMI RANJAN NAYAK	SOURAV SUMAN BHUYAN	
	CRLREV/ /	MP		538/2026
40	D-CRLREV/12820/2026	BISWAMITRA SUNA	SAILABALA JENA	
	CRLREV/ /	MP		539/2026
41	D-CRLREV/12820/2026	BISWAMITRA SUNA	SAILABALA JENA	
	CRLREV/ /	MP		540/2026
42	D-CRLREV/12820/2026	BISWAMITRA SUNA	SAILABALA JENA	
	CRLREV/ /	MP		541/2026
43	D-FAO/13341/2026	D.M., NEW INDIA ASSURANCE CO. LTD., BILIPOR	DASMOHAPATRA	
	FAO/184/2026	MP		665/2026
44	D-FAO/19334/2026	MANAGING COMMITTEE OF MAKUND HIGH SCHOOL, MAKUND, MAYURBHANJ	SANGRAM JENA	
	FAO/ /	MP		666/2026
45	D-FAO/19336/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KARATTINGIA, KANDHAMAL	SANGRAM JENA	
	FAO/ /	MP		667/2026
46	D-FAO/2871/2025	BHASKAR CHANDRA PATNAIK	SMITA RANJAN PATNAIK	
	FAO/63/2025	MP		668/2026
47	D-FAO/19212/2026	SANTOSH KUMAR MISHRA	AUROBINDA SAHOO	
	FAO/ /	MP		669/2026
48	D-FAO/19409/2026	SUDHANSU BHUSAN DASH	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		670/2026
49	D-FAO/19419/2026	M.C. OF PANCHAYAT HIGH SCHOOL, SANTOSH PUR, KANUMR	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		671/2026
50	D-FAO/756/2019	KUSUM MANJARI PUROHIT		
	FAO/756/2019	MP		672/2026
51	D-FAO/756/2019	KUSUM MANJARI PUROHIT		
	FAO/756/2019	MP		673/2026
52	D-FAO/19483/2026	RANJAN KUMAR MUND	SANGRAM JENA	
	FAO/ /	MP		674/2026
53	D-FAO/19494/2026	SUMITA SAHU	SANGRAM JENA	
	FAO/ /	MP		675/2026
54	D-FAO/334/2018	STATE OF ORISSA		
	FAO/334/2018	MP		676/2026
55	D-FAO/19500/2026	SUDHIR KUMAR ROUT	SANGRAM JENA	
	FAO/ /	MP		677/2026
56	D-FAO/327/2019	JOGESWAR SAHU	S.D. ROUTRAY	
	FAO/327/2019	MP		678/2026
57	D-FAO/327/2019	JOGESWAR SAHU		
	FAO/327/2019	MP		679/2026

58	D-ABLAPL/39927/2025 ABLAPL/14921/2025	BHABANI SHANKAR KAR MP		680/2026
59	D-FAO/19511/2026 FAO/ /	MADHULITA MOHANTY MP	SANGRAM JENA	680/2026
60	D-ABLAPL/4109/2026 ABLAPL/1864/2026	JITENDRA PATRA MP		681/2026
61	D-FAO/19550/2026 FAO/ /	MAMATA PANDA MP	SANGRAM JENA	681/2026
62	D-ABLAPL/3795/2026 ABLAPL/1706/2026	RINTU MALIK @ RASHMI RANJAN MALIK MP		682/2026
63	D-FAO/19552/2026 FAO/ /	BISWAJIT PADHI MP	SANGRAM JENA	682/2026
64	D-FAO/19555/2026 FAO/ /	ANIRUDHA BARAL MP	SANGRAM JENA	683/2026
65	D-ABLAPL/6960/2019 ABLAPL/6960/2019	MILU ACHARYA @ JITENDRA KUMAR ACHARYA MP		683/2026
66	D-ABLAPL/7141/2026 ABLAPL/3049/2026	PURNACHANDRA @ PURNA CHANDRA SAHOO MP		684/2026
67	D-ABLAPL/13561/2019 ABLAPL/13561/2019	ADHARA JENA MP	SK. ZAFARULLA	685/2026
68	D-ABLAPL/3569/2026 ABLAPL/1869/2026	PRASANNA KUMAR BEHERA MP		686/2026
69	D-ABLAPL/22057/2024 ABLAPL/8114/2024	LITU @ PRADIPTA MAHANTA MP		687/2026
70	D-RSA/16386/2026 RSA/202/2026	THE UNION CHURCH, BARIPADA MP	PRAFULLA KUMAR LENKA	712/2026
71	D-RSA/49255/2024 RSA/439/2024	MARSHAL HEMRAM MP	PRAKASH RANJAN BARIK	713/2026
72	D-RSA/49255/2024 RSA/439/2024	MARSHAL HEMRAM MP	PRAKASH RANJAN BARIK	714/2026
73	D-RSA/49255/2024 RSA/439/2024	MARSHAL HEMRAM MP	PRAKASH RANJAN BARIK	715/2026
74	D-RSA/6018/2025 RSA/93/2025	KAZI MD. MAHEBUB ILAHI @ SIDDIQUE MP	ANAM CHARAN PANDA	716/2026
75	D-RSA/230/2019 RSA/230/2019	RUPA NAYAK MP	M/S.DARPAHARI DHAL	717/2026
76	D-RSA/230/2019 RSA/230/2019	RUPA NAYAK MP	M/S.DARPAHARI DHAL	718/2026
77	D-RSA/19395/2026 RSA/ /	KARAKANA MOHAN RAO MP	SOUGAT DASH	719/2026
78	D-RSA/19395/2026 RSA/ /	KARAKANA MOHAN RAO MP	SOUGAT DASH	720/2026
79	D-RSA/163/2011 RSA/163/2011	BASANTI @BASANTIMANI MP	M/S.PRABODH KU.PATTNAIK	721/2026
80	D-RSA/19559/2026 RSA/ /	RANJAN CHANDRA KAR MP	NIRANJAN LENKA	722/2026
81	D-CMP/38809/2024 CMP/1013/2024	BIRANCHI PRASAD PATEL MP	TRILOCHAN NANDA	827/2026
82	D-CMP/38809/2024 CMP/1013/2024	BIRANCHI PRASAD PATEL MP	TRILOCHAN NANDA	828/2026
83	D-CMP/31390/2025 CMP/1211/2025	FIRZA BIBI@FARIDA BIBI MP	AMIT PRASAD BOSE	829/2026
84	D-CMP/40990/2024 CMP/1103/2024	SITIKANTHA SUPKAR MP	PRAMOD KUMAR PADHEE	830/2026
85	D-CMP/10044/2026 CMP/456/2026	SUKANTA KUMAR BEHURA MP	TUSAR KUMAR MISHRA	831/2026
86	D-CMP/2505/2026 CMP/151/2026	ASWINI KUMAR ROUT MP	NIRANJAN LENKA, NIRANJAN LENKA	832/2026
87	D-CMP/19372/2026 CMP/ /	DHANESWAR BEHERA MP	GAJENDRANATH ROUT	833/2026
88	D-CMP/19374/2026 CMP/ /	SASMITA GIRI MP	ARUN KUMAR BEHERA	834/2026
89	D-CMP/19452/2026	DIBYASINGH JENA	DEEPALI MAHAPATRA	

	CMP/ /	MP		835/2026
90	D-CMP/19518/2026	SASHIKANTA PANDA	HRUDANANDA MOHAPATRA	
	CMP/ /	MP		836/2026
91	D-CMP/19521/2026	SUSHANTA DAS	VIVEKANANDA JENA	
	CMP/ /	MP		837/2026
92	D-CMP/19528/2026	SUDHANSHU KUMAR RAY	SAIBRATA RATH	
	CMP/ /	MP		838/2026
93	D-MACA/16525/2026	THE D.M., THE ORIENTAL INSURANCE COMPANY LTD., BBSR	ANANDA MOHURI DAS	
	MACA/ /	MP		1037/2026
94	D-MACA/13620/2026	ORIENTAL INSURANCE CO.LTD., BBSR	RIMJHIMBALA PATI	
	MACA/ /	MP		1038/2026
95	D-MACA/7707/2025	THE GENERAL MANAGER, M/S. SRIRAM GENERAL INSURANCE COMPANY LTD., RAJASTHAN	GENERAL MANAGER	
	MACA/282/2025	MP		1039/2026
96	D-MACA/23542/2025	M/S. BHARATI AXA GENERAL INSURANCE COMPANY LTD., BBSR	ADOMLALI BBSR	
	MACA/728/2025	MP		1040/2026
97	D-MACA/14021/2026	THE GENERAL MANAGER (CLAIMS LEGAL ADMS. CL. OFFICER) GENERAL INSURANCE	ADMS. CL. OFFICER	
	MACA/ /	MP		1041/2026
98	D-MACA/15500/2026	IFFCO-TOKIO GENRAL INSURANCE COMPANY LTD., BBSR	ADOMLALI KHAN	
	MACA/ /	MP		1042/2026
99	D-MACA/19519/2026	MANAGER, (T.P. HUB), M/D. NEW INDIA ASSURANCE COMPANY LIMITED, CUTTACK	ASSURANCE COMPANY	
	MACA/ /	MP		1043/2026
100	D-MACA/19527/2026	MANAGER, FUTURE GENERAL INDIA INSURANCE COMPANY LIMITED, BHUBANESWAR	INSURANCE COMPANY	
	MACA/ /	MP		1044/2026
101	D-CRLMC/11554/2026	SAMIR KUMAR SWAIN	LALIT KUMAR MAHARANA	
	CRLMC/1412/2026	MP		1139/2026
102	D-CRLMC/12642/2026	BAISHALI PATTNAIK	ASHIS KUMAR MISHRA	
	CRLMC/ /	MP		1140/2026
103	D-CRLMC/10403/2026	BISHNUPRIYA SAHOO	SOUMYA MISHRA	
	CRLMC/1202/2026	MP		1141/2026
104	D-CRLMC/12656/2026	MANGDU JANI	DEVASHIS PANDA	
	CRLMC/ /	MP		1142/2026
105	D-CRLMC/12656/2026	MANGDU JANI	DEVASHIS PANDA	
	CRLMC/ /	MP		1143/2026
106	D-CRLA/27924/2025	AKASH PODDAR	ANWESHA MISHRA	
	CRLA/1075/2025	MP		1144/2026
107	D-CRLMC/12659/2026	PRASANNA KUMAR PANDA	BITAS KUMAR SWAIN	
	CRLMC/ /	MP		1144/2026
108	D-CRLMC/5859/2026	SATYA NARAYAN PATTNAIK	JAYADEBA BEHERA	
	CRLMC/704/2026	MP		1145/2026
109	D-CRLA/33583/2025	SK.TAMIR	TIRTH KUMAR SAHU	
	CRLA/1250/2025	MP		1145/2026
110	D-CRLMC/12668/2026	TUKUNA SAHU	DEBASHIS NANDA	
	CRLMC/ /	MP		1146/2026
111	D-CRLA/12691/2026	BENUDHAR KHILAR	MANORANJAN KHATUA	
	CRLA/ /	MP		1146/2026
112	D-CRLMC/27795/2025	TAPAN KUMAR SAHU	ANWESHA MISHRA	
	CRLMC/3676/2025	MP		1147/2026
113	D-CRLA/12691/2026	BENUDHAR KHILAR	MANORANJAN KHATUA	
	CRLA/ /	MP		1147/2026
114	D-CRLMC/12696/2026	UMESH CHANDRA PADHI	TAPAN MISHRA	
	CRLMC/ /	MP		1148/2026
115	D-CRLA/12691/2026	BENUDHAR KHILAR	MANORANJAN KHATUA	
	CRLA/ /	MP		1148/2026
116	D-CRLA/12695/2026	UPENDRA KUMAR BEHERA	SUSAMARANI SAHOO	
	CRLA/ /	MP		1149/2026
117	D-CRLMC/12342/2026	MANI NATHA SWAIN	RAKESH KUMAR SARANGI	
	CRLMC/ /	MP		1149/2026
118	D-CRLMC/12742/2026	SPACE INNOVATION SYSTEMS PRIVATE LIMITED, BHUBANESWAR	HRITVIK KHUMBAR	
	CRLMC/ /	MP		1150/2026
119	D-CRLA/12695/2026	UPENDRA KUMAR BEHERA	SUSAMARANI SAHOO	
	CRLA/ /	MP		1150/2026
120	D-CRLA/15098/2025	SURATHA@ALOK PRADHAN	BISWAJIT RANJAN TRIPATHY,RATIKANTA MOHAPATRA, BIDYADHAR	
	CRLA/606/2025	MP		1151/2026

121	D-CRLMC/7280/2026 CRLMC/863/2026	SONALI PAL@SONALI SAHOO MP		1151/2026
122	D-CRLA/210/2021 CRLA/210/2021	SUJIT SARDAR MP	CHITARANJAN SAHU, PRAFULLA KUMAR MISHRA, AMULYA RATNA	1152/2026
123	D-CRLMC/12720/2026 CRLMC/ /	ARCHANA BADHAN MP	PRASANNA KUMAR MISHRA	1152/2026
124	D-CRLMC/12774/2026 CRLMC/ /	M/S. TATA CONSULTING ENGINEERS LTDA MP	SUCHI KUMAR BEHERA	1153/2026
125	D-CRLA/7047/2025 CRLA/319/2025	SUBASH BISOYI MP	KURESH PRASAD DASH	1153/2026
126	D-CRLA/12754/2026 CRLA/ /	DR. PARAMESWAR SINGH MP	PRASANT KISHORE RAY	1154/2026
127	D-CRLMC/37269/2024 CRLMC/4720/2024	ANTARYAMI PANDA MP		1154/2026
128	D-CRLMC/37269/2024 CRLMC/4720/2024	ANTARYAMI PANDA MP	GOPAL KRUSHNA MOHANTY	1155/2026
129	D-CRLMC/12815/2026 CRLMC/ /	DUSMANTA BEHERA MP	SUJATA NAYAK, (SENIOR ADV.)	1156/2026
130	D-CRLMC/12819/2026 CRLMC/ /	NILA DALEI MP	SUNIL KUMAR PANDA	1157/2026
131	D-WA/27211/2024 WA/1769/2024	BISHNU PRASAD SAHU MP	GYANA RANJAN SETHI	1593/2026
132	D-WA/19006/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1594/2026
133	D-WA/19006/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1595/2026
134	D-WA/19007/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1596/2026
135	D-WA/19007/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1597/2026
136	D-WA/19077/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1598/2026
137	D-WA/19077/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1599/2026
138	D-WA/19119/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1600/2026
139	D-WA/19119/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1601/2026
140	D-WA/19122/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1602/2026
141	D-WA/19122/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1603/2026
142	D-WA/19124/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1604/2026
143	D-WA/19124/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1605/2026
144	D-WA/19149/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1606/2026
145	D-WA/19149/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1607/2026
146	D-WA/19153/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1608/2026
147	D-WA/19153/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1609/2026
148	D-WA/19414/2026 WA/ /	SIBA PRASAD ACHARYA MP	MANOJ KUMAR PANDA	1610/2026
149	D-WA/19420/2026 WA/ /	MADHAB MAJHI MP	SUSHANTA KUMAR JOSHI	1611/2026
150	D-WA/19420/2026 WA/ /	MADHAB MAJHI MP	SUSHANTA KUMAR JOSHI	1612/2026
151	D-WA/19430/2026 WA/ /	BALARAM PATRA MP	ANKITA MUKHERJI	1613/2026
152	D-WA/19430/2026	BALARAM PATRA	ANKITA MUKHERJI	

	WA/ /	MP		1614/2026
153	D-WA/19458/2026	SURYAKANTA MAJHI	MANOJ KUMAR KHUNTIA	
	WA/ /	MP		1615/2026
154	D-WA/19458/2026	SURYAKANTA MAJHI	MANOJ KUMAR KHUNTIA	
	WA/ /	MP		1616/2026
155	D-WA/18164/2026	SURYAKANTA SAMAL	ARIJEET MISHRA	
	WA/ /	MP		1617/2026
156	D-WA/18165/2026	MUKESH THATOI	ARIJEET MISHRA	
	WA/ /	MP		1618/2026
157	D-WA/18167/2026	SURYAKANTA SAMAL	ARIJEET MISHRA	
	WA/ /	MP		1619/2026
158	D-WA/18170/2026	MUKESH THATOI	ARIJEET MISHRA	
	WA/ /	MP		1620/2026
159	D-WA/19241/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1621/2026
160	D-WA/19241/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1622/2026
161	D-WA/19242/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1623/2026
162	D-WA/19242/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1624/2026
163	D-WA/19245/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1625/2026
164	D-WA/19245/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1626/2026
165	D-WP(C)/19231/2026	SURENDRA NATH SAHU	MAHES DAS	
	WP(C)/ /	MP		8141/2026
166	D-WP(C)/49616/2025	CHINMAY ROUT	MADAN MOHAN SWAIN	
	WP(C)/34480/2025	MP		8142/2026
167	D-WP(C)/19232/2026	MANOJ PRASAD MINZ	AVIJIT PATNAIK	
	WP(C)/ /	MP		8143/2026
168	D-WP(C)/19233/2026	NIHAR RANJAN DASH	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		8144/2026
169	D-WP(C)/19237/2026	PANDA BEHERA	PRASANTA KUMAR PANDA	
	WP(C)/ /	MP		8145/2026
170	D-WP(C)/36824/2025	SWETA DHRUBA PANIGRAHY	TANMAY MISHRA	
	WP(C)/25407/2025	MP		8146/2026
171	D-WP(C)/27884/2025	PRASANTA KUMAR SAHOO		
	WP(C)/19534/2025	MP		8147/2026
172	D-WP(C)/19254/2026	KALINGA KUMAR SWAIN	JAYANANANDA PANDA	
	WP(C)/13201/2026	MP		8148/2026
173	D-WP(C)/19263/2026	KALINGA KUMAR SWAIN	JNYANANANDA PANDA	
	WP(C)/13204/2026	MP		8149/2026
174	D-WP(C)/19268/2026	MANSWINI PARIDA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/13193/2026	MP		8150/2026
175	D-WP(C)/19211/2026	SUBHAM SENAPATI	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		8151/2026
176	D-WP(C)/30649/2025	PRABIR KUMAR DAS	IN PERSON	
	WP(C)/21586/2025	MP		8152/2026
177	D-WP(C)/11287/2026	LALITENDU BIDYADHAR MOHAPATRA	AMITABH MISHRA	
	WP(C)/8354/2026	MP		8153/2026
178	D-WP(C)/11287/2026	LALITENDU BIDYADHAR MOHAPATRA	AMITABH MISHRA	
	WP(C)/8354/2026	MP		8154/2026
179	D-WP(C)/13998/2026	MADHUSUDAN SAMAL		
	WP(C)/10341/2026	MP		8155/2026
180	D-WP(C)/19217/2026	STATE OF ODISHA	SANJAY RATH, A.G.A	
	WP(C)/ /	MP		8156/2026
181	D-WP(C)/19217/2026	STATE OF ODISHA	SANJAY RATH, A.G.A	
	WP(C)/ /	MP		8157/2026
182	D-WP(C)/7465/2026	JAHER ALI KHAN	LAKSHMAN MISHRA	
	WP(C)/7931/2026	MP		8158/2026
183	D-WP(C)/21808/2018	JEMADEI PRADHAN @ JEMADEI PRADHAN		
	WP(C)/21808/2018	MP		8159/2026

184	D-WP(C)/19281/2026 WP(C)/ /	M/S J.S ENTERPRISERS, ADASPUR, CUTTAKA MP	PRAKASH KUMAR JENA	8160/2026
185	D-WP(C)/19283/2026 WP(C)/13206/2026	SAUDAMINI SAHU MP	AMIT PRASAD BOSE	8161/2026
186	D-WP(C)/39804/2025 WP(C)/28590/2025	PRIYADARSAN KANUNGO MP	SMARAJIT PRADHAN	8162/2026
187	D-WP(C)/19225/2026 WP(C)/ /	RAJ NARAYAN MOHAPATRA MP	SUBRATA MOHARANA	8163/2026
188	D-WP(C)/19293/2026 WP(C)/13199/2026	DINABANDHU PATRI MP	SUBHADUTTA ROUSTRAY	8164/2026
189	D-WP(C)/33599/2024 WP(C)/20074/2024	PRIYADARSINI MOHAPATRA MP		8165/2026
190	D-WP(C)/19226/2026 WP(C)/ /	RAJ NARAYAN MOHAPATRA MP	SUBRATA MOHARANA	8166/2026
191	D-WP(C)/19227/2026 WP(C)/ /	M/S INDIAN PLANT FEEDS MP	KSHIROD KUMAR SAHOO	8167/2026
192	D-WP(C)/19301/2026 WP(C)/13221/2026	ABHISEK PATTANAIK MP	PRASANTA KUMAR MISHRA	8168/2026
193	D-WP(C)/19228/2026 WP(C)/ /	KALINGA WARRIOR MP	DEBA PRASAD MISHRA	8169/2026
194	D-WP(C)/19311/2026 WP(C)/ /	DAKA SINGH MP	Anupam Dash	8170/2026
195	D-WP(C)/19230/2026 WP(C)/ /	M/S JAYARAM PRADHAN MP	ASHOK KUMAR PRADHAN	8171/2026
196	D-WP(C)/19320/2026 WP(C)/ /	FOUR FRIENDS BEVERAGES PVT. LTD., Bhubaneswar MP	SUBBEN SWATH	8172/2026
197	D-WP(C)/19322/2026 WP(C)/ /	PRAKASH PRADHAN MP	ABINASH ROUSTRAY	8173/2026
198	D-WP(C)/13431/2026 WP(C)/10592/2026	RAJESH PRADHAN MP	SUBASH CHANDRA PUSPALAKA	8174/2026
199	D-WP(C)/19327/2026 WP(C)/ /	ASHOK KUMAR NAYAK MP	GYANA RANJAN SETHI	8175/2026
200	D-WP(C)/19331/2026 WP(C)/ /	OMMCOM MEDIA PRIVATE LTD, BHUBANESWAR MP	NEELMAR SAHOO	8176/2026
201	D-WP(C)/19278/2026 WP(C)/ /	Dr. SHRIKANTA KUMAR BEHERA MP	BHARAT JALLI	8177/2026
202	D-WP(C)/19333/2026 WP(C)/ /	M/S ANMAYA KUMAR BHOI, SUNDERGARH MP	MANOJ KUMAR MOHANTY (2)	8178/2026
203	D-WP(C)/7786/2026 WP(C)/6527/2026	LAXMAN ROHIDAS MP		8179/2026
204	D-WP(C)/19337/2026 WP(C)/ /	NITYARANJAN NAYAK MP	SAILABALA JENA	8180/2026
205	D-WP(C)/19339/2026 WP(C)/ /	BISHNUPADA BINDHANI MP	LALITENDU BHUYAN	8181/2026
206	D-WP(C)/19324/2026 WP(C)/ /	REETA MOHANTY MP	ARUN KUMAR PATRA	8182/2026
207	D-WP(C)/19344/2026 WP(C)/ /	MANOJ KUMAR MEHER MP	AMIT PRASAD BOSE	8183/2026
208	D-WP(C)/19348/2026 WP(C)/ /	LIPSARANI ROUT MP	SAROJ KUMAR DASH	8184/2026
209	D-WP(C)/19350/2026 WP(C)/ /	SAMIT SUR MP	AMIT PRASAD BOSE	8185/2026
210	D-WP(C)/17279/2026 WP(C)/11963/2026	ASHOK KUMAR BISWAL MP	PRABIN DAS	8186/2026
211	D-WP(C)/19352/2026 WP(C)/ /	JOGENDRA SINGH PATRA MP	AMARESH TRIPATHY	8187/2026
212	D-WP(C)/19350/2026 WP(C)/ /	SAMIT SUR MP	AMIT PRASAD BOSE	8188/2026
213	D-WP(C)/19361/2026 WP(C)/ /	PRASANTA KUMAR MISHRA MP	AMITAV TRIPATHY	8189/2026
214	D-WP(C)/39638/2024 WP(C)/23281/2024	SUNIL KUMAR GHOSH MP		8190/2026
215	D-WP(C)/19328/2026	MADAN MOHAN RAUT	SUMIT KUMAR MOHANTY	

	WP(C)/ /	MP		8191/2026
216	D-WP(C)/19328/2026	MADAN MOHAN RAUT	SUMIT KUMAR MOHANTY	
	WP(C)/ /	MP		8192/2026
217	D-WP(C)/19366/2026	BAPTIST CHURCH, KANDHAMAL	ALOK KUMAR PANDA	
	WP(C)/ /	MP		8193/2026
218	D-WP(C)/19368/2026	ANANTA KUMAR DAS	TAPAN KUMAR BISWAL	
	WP(C)/ /	MP		8194/2026
219	D-WP(C)/19373/2026	DAKHINESWAR MAJHI	MANASI PANDA	
	WP(C)/ /	MP		8195/2026
220	D-WP(C)/19329/2026	ASHOK KUMAR MOHANTY	SUMIT KUMAR MOHANTY	
	WP(C)/ /	MP		8196/2026
221	D-WP(C)/19329/2026	ASHOK KUMAR MOHANTY	SUMIT KUMAR MOHANTY	
	WP(C)/ /	MP		8197/2026
222	D-WP(C)/7266/2016	M/S.JINDAL STEEL AND POWER LTD.	M/S.SUDARSHAN NANDA	
	WP(C)/7266/2016	MP		8198/2026
223	D-WP(C)/19380/2026	NABAGHANA MOHANTA	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		8199/2026
224	D-WP(C)/8538/2016	M/S.JINDAL STEEL AND POWER LTD.	M/S.SUDARSHAN NANDA	
	WP(C)/8538/2016	MP		8200/2026
225	D-WP(C)/19381/2026	MANASWINI BISWAL	SUBHADUTTA ROUTH	
	WP(C)/ /	MP		8201/2026
226	D-WP(C)/19382/2026	NAGESH KUMAR BRAHMA	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		8202/2026
227	D-WP(C)/7752/2026	M/S. ROYAL WEAVERS PVT.LTD.(FORMERLY KNOWN AS PICHUNNY	RELIANCE PAPER PLAST PVT.LTD), SUNDERGARH	
	WP(C)/6399/2026	MP		8203/2026
228	D-WP(C)/19383/2026	NALIN CHANDRA GHANA	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		8204/2026
229	D-WP(C)/6403/2026	LAXMAN CHANDRA ACHARYA		
	WP(C)/5382/2026	MP		8205/2026
230	D-WP(C)/19387/2026	M/S.YAZDANI INTERNATIONAL PVT.LTD.	SUBHANSU BISWAL	
	WP(C)/ /	MP		8206/2026
231	D-WP(C)/12477/2026	HIMANSHU KALIA	DIPTI RANJAN BHOKTA	
	WP(C)/10010/2026	MP		8207/2026
232	D-WP(C)/13089/2026	PALLABI DAS		
	WP(C)/10214/2026	MP		8208/2026
233	D-WP(C)/4573/2026	TAPAN KUMAR BARAL	SOUBHAGYA KUMAR RATH	
	WP(C)/4024/2026	MP		8209/2026
234	D-WP(C)/18580/2026	M/S CHARIOT RESORT AND SPA, PURI		
	WP(C)/12667/2026	MP		8210/2026
235	D-WP(C)/41714/2023	DIVISIONAL MANAGER, ODISHA FOREST DEVELOPMENT CORP. LTD., BALANGIR		
	WP(C)/41714/2023	MP		8211/2026
236	D-WP(C)/17499/2026	RATNAKARA SWAIN	ANUP KUMAR MOHAPATRA	
	WP(C)/13031/2026	MP		8212/2026
237	D-WP(C)/19396/2026	MANAS MAHAPATRA	AKSHAYA KUMAR PANDEY	
	WP(C)/ /	MP		8213/2026
238	D-WP(C)/19396/2026	MANAS MAHAPATRA	AKSHAYA KUMAR PANDEY	
	WP(C)/ /	MP		8214/2026
239	D-WP(C)/19397/2026	ARJUN GOCHHAYAT	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		8215/2026
240	D-WP(C)/19405/2026	NAMIT KUMAR PANIGRAHI	AKSHAYA KUMAR PANDEY	
	WP(C)/ /	MP		8216/2026
241	D-WP(C)/19406/2026	GULABI DEVI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		8217/2026
242	D-WP(C)/19356/2026	ANUPAMA PADHY	SUMIT KUMAR MOHANTY	
	WP(C)/ /	MP		8218/2026
243	D-WP(C)/19356/2026	ANUPAMA PADHY	SUMIT KUMAR MOHANTY	
	WP(C)/ /	MP		8219/2026
244	D-WP(C)/19413/2026	SUBHASHREE MOHANTY	AKSHAYA KUMAR PANDEY	
	WP(C)/ /	MP		8220/2026
245	D-WP(C)/19417/2026	URJJA DEEPAK BEHERA	AKSHAYA KUMAR PANDEY	
	WP(C)/ /	MP		8221/2026
246	D-WP(C)/19422/2026	SOUMYA RANJAN SAHOO	AKSHAYA KUMAR PANDEY	
	WP(C)/ /	MP		8222/2026

247	D-WP(C)/19358/2026 WP(C)/ /	MADHUSMITA BASKE MP	UMESH CHANDRA MOHANTY	8223/2026
248	D-WP(C)/19421/2026 WP(C)/ /	MANOJ KUMAR BARIK MP	AMITABH MISHRA	8224/2026
249	D-WP(C)/19425/2026 WP(C)/ /	HIMANSHU DAS MP	AKSHAYA KUMAR PANDEY	8225/2026
250	D-WP(C)/19428/2026 WP(C)/ /	BIBEKANANDA PATRA MP	AKSHAYA KUMAR PANDEY	8226/2026
251	D-WP(C)/19427/2026 WP(C)/ /	M/S. KHUSHI ELECTRICALS, GANJAM MP	SUNIL MISHRA	8227/2026
252	D-WP(C)/19431/2026 WP(C)/ /	PRAMILA PRADHAN MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	8228/2026
253	D-WP(C)/19432/2026 WP(C)/ /	M/S. KHUSHI ELECTRICALS, GANJAM MP	SUNIL MISHRA	8229/2026
254	D-WP(C)/19436/2026 WP(C)/ /	HEMANT DIGAL @ KAMBHU DIGAL MP	ASHIT KUMAR DASH	8230/2026
255	D-WP(C)/19400/2026 WP(C)/ /	M/S TRIMURTI SALES AND MARKETING MP	KANANBALA ROY CHOUDHURY	8231/2026
256	D-WP(C)/45053/2025 WP(C)/31295/2025	BEENA PRADHAN MP	CHANDIPRASAD SAHANI	8232/2026
257	D-WP(C)/19441/2026 WP(C)/ /	SANTOSH KUMAR MESUA MP	SANJIB MOHANTY	8233/2026
258	D-WP(C)/19445/2026 WP(C)/ /	TAJI @ TAJIR MIDDYA MP	RUDRA NARAYAN PARIJA	8234/2026
259	D-WP(C)/19446/2026 WP(C)/ /	M/S. AMBAJI ROCKS AND MINERALS, KAILASH MP	PRANAYA KISHORE HARICHANDAN	8235/2026
260	D-WP(C)/19402/2026 WP(C)/ /	PRASANTA KUMAR SAHOO MP	SUDEEP KUMAR SARANGI	8236/2026
261	D-WP(C)/19448/2026 WP(C)/ /	PRAMOD PRADHAN MP	Jyotirmay Gupta	8237/2026
262	D-WP(C)/19451/2026 WP(C)/ /	PRAFULLA KUMAR PUROHIT MP	SAURABHA SAMAL	8238/2026
263	D-WP(C)/19453/2026 WP(C)/ /	SAHADEV DHAL MP	SUBRAT KUMAR KAR	8239/2026
264	D-WP(C)/19404/2026 WP(C)/ /	SUBODH KUMAR NAYAK MP	SUDEEP KUMAR SARANGI	8240/2026
265	D-WP(C)/19469/2026 WP(C)/ /	BALARAM ROUT MP	SAKUNTALA GHOSH	8241/2026
266	D-WP(C)/19467/2026 WP(C)/ /	MANOJ KUMAR MISHRA MP	LAXMIKANTA MOHANTY	8242/2026
267	D-WP(C)/1354/2024 WP(C)/1057/2024	CHINMAY SUNDARAY MP	SANJAY KUMAR SAMANTARAY	8243/2026
268	D-WP(C)/19473/2026 WP(C)/ /	BIJOY KISHORE MOHANTY MP	SIDHARTH SHANKAR PADHY	8244/2026
269	D-WP(C)/19474/2026 WP(C)/ /	DIPTIMAYI PANDA MP	ANUP UDAYA SENAPATI	8245/2026
270	D-WP(C)/40885/2023 WP(C)/40885/2023	ABHISEK KUMAR SAHOO MP		8246/2026
271	D-WP(C)/19479/2026 WP(C)/ /	M/S. BALARAM TRADERS, GANJAM MP	PRANAYA KISHORE HARICHANDAN	8247/2026
272	D-WP(C)/7836/2025 WP(C)/6165/2025	ARCELORMITTAL NIPPON STEEL INDIA PRIVATE LIMITED MP		8248/2026
273	D-WP(C)/19488/2026 WP(C)/ /	M/S K.K.ENTERPRISES, SAMBALPUR MP	ARUN KUMAR BUDHIA	8249/2026
274	D-WP(C)/19464/2026 WP(C)/ /	RATNAKAR BEHERA MP	SUDEEP KUMAR SARANGI	8250/2026
275	D-WP(C)/19491/2026 WP(C)/ /	M/S BIMAL INDUSTRIES, JAJPUR MP	SOUMYA JYOTI BISWAL	8251/2026
276	D-WP(C)/26119/2025 WP(C)/18063/2025	SUMATI DEI MP	ABINASH ROURAY	8252/2026
277	D-WP(C)/19470/2026 WP(C)/ /	SATYABATI NAYAK MP	SUDEEP KUMAR SARANGI	8253/2026
278	D-WP(C)/19471/2026	SASMITA SAHOO	SUDEEP KUMAR SARANGI	

	WP(C)/ /	MP		8254/2026
279	D-WP(C)/13704/2026 WP(C)/10193/2026	AMARA PRADHAN MP	MANAS PATI	8255/2026
280	D-WP(C)/19516/2026 WP(C)/ /	HAZI MOHAMMAD SAKIL MP	SANJAY KUMAR DAS	8256/2026
281	D-WP(C)/19517/2026 WP(C)/ /	BINODA BIHARI PATRO MP	BIJAYA KUMAR BEHERA 1	8257/2026
282	D-WP(C)/19472/2026 WP(C)/ /	SURESH CHANDRA ROUT MP	SUDEEP KUMAR SARANGI	8258/2026
283	D-WP(C)/13703/2026 WP(C)/10190/2026	SATYANARAYAN ROUL MP	MANAS PATI	8259/2026
284	D-WP(C)/19477/2026 WP(C)/ /	KAMARHATTY COMPANY LTD MP	SIDDHANT SARANGI	8260/2026
285	D-WP(C)/18056/2026 WP(C)/12407/2026	CHANDRAKALA DIGAL MP	JAGANNATH BHUYAN	8261/2026
286	D-WP(C)/19556/2026 WP(C)/ /	PARESH CHANDRA BARAL MP	ATMAJIT MANMITH DAS	8262/2026
287	D-WP(C)/14448/2026 WP(C)/12016/2026	SAUMYASHREE JAYRAJ MP	IN PERSON	8263/2026
288	D-WP(C)/19585/2026 WP(C)/ /	M/S. CUTTACK RESINS PVT LTD MP	PRATIK DASH	8264/2026
289	D-WP(C)/19587/2026 WP(C)/ /	STAR HEALTH AND ALLIED INSURANCE MP	RAMESH BHANDARWALE	8265/2026
290	D-WP(C)/19485/2026 WP(C)/ /	SASMITA BEHERA MP	BISWARANJAN MAHARATHA	8266/2026